



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

VANIJYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली

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**(DES - VII SECTION)****MINUTES OF THE NORMS COMMITTEE- VII****MEETING No.** NC/7/MEET/Sep/202324/6**DATED:** 26/09/2023Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Sep/202324/6 dated 26/09/2023 of Norms Committee - VII for the year 2023-24 was held on 26/09/2023 under the Chairmanship of Subhash Agarwal, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

| S.No. | Name and Designation of Representatives   | Department |
|-------|-------------------------------------------|------------|
| 1     | SUHRUT MOHAPATRA, Joint DGFT              | DGFT(HQ)   |
| 2     | Nimesh Singh, Young Professional          | DGFT(HQ)   |
| 3     | NAND Lal, Technical Consultant            | DPIIT      |
| 4     | SHAISH KUMAR, Technical Consultant        | DGFT       |
| 5     | DINESHNARAIN MATHUR, Technical Consultant | DGFT       |
| 6     | Nand Lal, Technical Consultant            | DGFT       |

**Case Details and Decision(s):**

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 1 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | TRELLEBORG INDIA PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00002923AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. Specification with full name with end use of each export item.</li> <li>2. Reason for applying the norms under Para 4.06 of policy.</li> <li>3. Manufacturing process indicating indigenous items to manufacture the export item and accordingly to fill in 4 E Annexure .</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 2 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | BLS POLYMERS LIMITED                       |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00005175AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NA                                         |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

|             |                             |
|-------------|-----------------------------|
| Case No.    | 3 / NC/7/MEET/Sep/202324/6  |
| Case Status | Case Deferred               |
| Party Name  | CHIRIPAL POLY FILMS LIMITED |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Meeting Number and Date                                                                                                                                         | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                  | HQRNORM APPLY 00125230AM22                 |
| RA File Number                                                                                                                                                  | NA                                         |
| Licence No and Date                                                                                                                                             | NA                                         |
| Norms Committee Decision:                                                                                                                                       |                                            |
| The committee considered the case as per agenda and noted that the firm has replied to the DL. The committee decided to defer the case for further examination. |                                            |

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|-------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------|------------|----------------------------|-------------------------------------------|--------------|
| Case No.                                                                                              | 4 / NC/7/MEET/Sep/202324/6                                                                               |            |                            |                                           |              |
| Case Status                                                                                           | Case Approved                                                                                            |            |                            |                                           |              |
| Party Name                                                                                            | MULTIPRENE INTERNATIONALS PRIVATE LIMITED                                                                |            |                            |                                           |              |
| Meeting Number and Date                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023                                                               |            |                            |                                           |              |
| HQ File Number                                                                                        | HQRNORM APPLY 00254481AM22                                                                               |            |                            |                                           |              |
| RA File Number                                                                                        | NA                                                                                                       |            |                            |                                           |              |
| Licence No and Date                                                                                   | NA                                                                                                       |            |                            |                                           |              |
| Norms Committee Decision:                                                                             |                                                                                                          |            |                            |                                           |              |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                                                                                          |            |                            |                                           |              |
| ITC HS Code of Export item                                                                            | Export Item                                                                                              | Quantity   | ITC HS Code of import item | Import item                               | Quantity     |
| 39039090                                                                                              | THERMOPLASTIC ELASTOMER("(Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 12,204 Kgs.) ") | 40680.0 kg | 40021990                   | STYRENE ETHYLENE BUTADIENE STYRENE (SEBS) | 12,570.12 kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                                                                                          |            |                            |                                           |              |

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|-------------------------|--------------------------------------------|
| Case No.                | 5 / NC/7/MEET/Sep/202324/6                 |
| Case Status             | Case Withdrawn                             |
| Party Name              | PAYAL POLYPLAST PRIVATE LIMITED            |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM REVIW00005305AM23                  |
| RA File Number          | 052404000434 AM14                          |
| Licence No and          | 0510386973/21/05/2014                      |

|                                                                                                                                                                                           |  |
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| Date                                                                                                                                                                                      |  |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that this case was already approved. Hence, the committee decided to withdraw the case.</p> |  |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | 6 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | VISHAKHA POLYFAB PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | HQRNORM REVIW00111411AM22                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 082404000043 AM16                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0810135319/20/05/2015                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <p>1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 7 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | SRI RAMKARTHIC POLYMERS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00004613AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 3210078784/17/12/2018                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms as under:-</p> <p><b>Export Item:</b> Rubber Moulded components shed various sizes,</p> <p><b>ITC HS Code of Export item:</b> 40169990</p> <p><b>Quantity:</b> 1,40,679.000 Kg</p> <p><b>Import Item:</b> Powersil (R) 310C6MH-IN/L2-8/7046 (Silicone rubbers – polysiloxanes or polydimethylsiloxanes)</p> <p><b>ITC HS Code of import item:</b> 39100090</p> <p><b>Quantity:</b> 1,44,899.37 Kg</p> |                                            |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|--------------------------------------------|
| Case No.                | 8 / NC/7/MEET/Sep/202324/6                 |
| Case Status             | Case Approved                              |
| Party Name              | SRI RAMKARTHIC POLYMERS PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00004612AM24                 |
| RA File Number          | NA                                         |
| Licence No and Date     | 3210078887/19/03/2019                      |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under:-

**Export Item:** Rubber Moulded components shed various sizes,

**ITC HS Code of Export item:** 40169990

**Quantity:** 1,40,679.000 Kg

**Import Item:** Powersil (R) 310C6MH-IN/L2-8/7046 (Silicone rubbers – polysiloxanes or polydimethylsiloxanes)

**ITC HS Code of import item:** 39100090

**Quantity:** 1,44,899.37 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|--------------------------------------------|
| Case No.                | 9 / NC/7/MEET/Sep/202324/6                 |
| Case Status             | Case Approved                              |
| Party Name              | ARVIND LIMITED                             |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM REVIW00000088AM24                  |
| RA File Number          | 082404000192 AM20                          |
| Licence No and Date     | 0810146204/18/09/2019                      |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item           | Quantity  | ITC HS Code of import item | Import item                 | Qty. recommended in Kg for unit Kg of resultant product. |
|----------------------------|-----------------------|-----------|----------------------------|-----------------------------|----------------------------------------------------------|
| 39219099                   | Fiberglass Reinforced | 4000000.0 | 39079120                   | Unsaturated Polyester Resin | 0.2819                                                   |

|  |                                                                                                                                                         |                 |          |                                   |        |
|--|---------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------|----------|-----------------------------------|--------|
|  | Products (HS Code : 39219099; 39259090 & 39269099)(Glass Roving, Fabric & Unsaturated polyester resin with fillers & catalyst pulled in heated moulds)) | KILOGRAMS (KGS) | 70191200 | Glass Fiber Rovings               | 0.4385 |
|  |                                                                                                                                                         |                 | 70193900 | Multiaxial Fabric of Glass Roving | 0.2085 |
|  |                                                                                                                                                         |                 | 28258000 | Antimony Trioxide                 | 0.0104 |
|  |                                                                                                                                                         |                 | 29093090 | Decabromodiphenyl Oxide           | 0.010  |
|  |                                                                                                                                                         |                 | 28230010 | Titanium Dioxide                  | 0.0032 |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|--------------------------------------------|
| Case No.                | 10 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | MALAYA RUB TECH INDUSTRIES                 |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM REVIW00000440AM24                  |
| RA File Number          | 102404000072 AM20                          |
| Licence No and Date     | 1010060330/28/11/2019                      |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under:-

**Export Item:** NATURAL RUBBER -(TECHNICALLY SPECIFIED NATURAL RUBBER 20 (ISNR 20)(100% DRC)

**ITC HS Code of Export item:** 40012200

**Qty:** 201 MT

**Import item:** THICK BROWN CREPE 2X (80% DRC)

**ITC HS Code of import item:** 40012930

**Qty.:** 251.25 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|             |                                         |
|-------------|-----------------------------------------|
| Case No.    | 11 / NC/7/MEET/Sep/202324/6             |
| Case Status | Case Approved                           |
| Party Name  | SRI RAMKARTHIC POLYMERS PRIVATE LIMITED |

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| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004616AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3210079537/02/06/2020                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms as under:-</p> <p><b>Export Item:</b> Rubber Moulded components shed various sizes,</p> <p><b>ITC HS Code of Export item:</b> 40169990</p> <p><b>Quantity:</b> 291262.1 Kg</p> <p><b>Import Item:</b> Powersil (R) 310C6MH-IN/L2-8/7046 (Silicone rubbers – polysiloxanes or polydimethylsiloxanes)</p> <p><b>ITC HS Code of import item:</b> 39100090</p> <p><b>Quantity:</b> 300000.0 Kg</p> <p>RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | 12 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | VAGMINE OVERSEAS PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | HQRNORM REVIW00006124AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | 052404000172 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | 0510414637/15/07/2020                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. To submit the manufacturing process and indigenous items to use in manufacturing export item.</li> <li>2. To fill indigenous items in 4 E Annexure.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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|----------------|--------------------------------------------|
| Case No.       | 13 / NC/7/MEET/Sep/202324/6                |
| Case Status    | Case Deferred                              |
| Party Name     | Welspun Flooring Limited                   |
| Meeting Number | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |

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| and Date                                                                                                                                                                                                                                  |                       |
| HQ File Number                                                                                                                                                                                                                            | 018705000862AM21      |
| RA File Number                                                                                                                                                                                                                            | 039504000254 AM21     |
| Licence No and Date                                                                                                                                                                                                                       | 0310838473/25/09/2020 |
| Norms Committee Decision:                                                                                                                                                                                                                 |                       |
| The committee considered the case as per agenda and noted that the reply given by the firm is not clear therefore, the committee decided to call the firm for personal hearing along with copy of earlier decision as stated by the firm. |                       |

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|-------------------------------------------------------------------------------------------------------|--------------------------------------------|-----------|----------------------------|-------------------------------------------------|-----------|
| Case No.                                                                                              | 14 / NC/7/MEET/Sep/202324/6                |           |                            |                                                 |           |
| Case Status                                                                                           | Case Approved                              |           |                            |                                                 |           |
| Party Name                                                                                            | TINNA RUBBER AND INFRASTRUCTURE LIMITED    |           |                            |                                                 |           |
| Meeting Number and Date                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |           |                            |                                                 |           |
| HQ File Number                                                                                        | HQRNORM REVIW00000013AM24                  |           |                            |                                                 |           |
| RA File Number                                                                                        | 052404000305 AM21                          |           |                            |                                                 |           |
| Licence No and Date                                                                                   | 0510415317/25/09/2020                      |           |                            |                                                 |           |
| Norms Committee Decision:                                                                             |                                            |           |                            |                                                 |           |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |           |                            |                                                 |           |
| ITC HS Code of Export item                                                                            | Export Item                                | Quantity  | ITC HS Code of import item | Import item                                     | Quantity  |
| 40040000                                                                                              | Crumb Rubber Powder                        | 1875.0 MT | 40040000                   | Used rubber tyre scrap cut in three PCS/shreds* | 2100.0 MT |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |           |                            |                                                 |           |

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|---------------------------|--------------------------------------------|
| Case No.                  | 15 / NC/7/MEET/Sep/202324/6                |
| Case Status               | Case Approved                              |
| Party Name                | TINNA RUBBER AND INFRASTRUCTURE LIMITED    |
| Meeting Number and Date   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number            | HQRNORM REVIW00000014AM24                  |
| RA File Number            | 052404000306 AM21                          |
| Licence No and Date       | 0510415318/25/09/2020                      |
| Norms Committee Decision: |                                            |



The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item    | Quantity | ITC HS Code of import item | Import item                                    | Quantity (MT) |
|----------------------------|----------------|----------|----------------------------|------------------------------------------------|---------------|
| 40030000                   | Reclaim Rubber | 430.0 MT | 40040000                   | Used Rubber Tyre Scrap* (cut three pcs/shreds) | 433.44        |
|                            |                |          | 27060000                   | Coal Tar                                       | 40.0          |
|                            |                |          | 38061010                   | Rosin                                          | 10.0          |
|                            |                |          | 38121010                   | Rubber Activator                               | 5.0           |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|-------------------------|--------------------------------------------|
| Case No.                | 16 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | MPD INDUSTRIES PRIVATE LIMITED             |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | 018705000926AM21                           |
| RA File Number          | 562404000014 AM21                          |
| Licence No and Date     | 5610005979/05/11/2020                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                                            | Quantity    | ITC HS Code of import item | Import item                                         | Quantity   |
|----------------------------|--------------------------------------------------------|-------------|----------------------------|-----------------------------------------------------|------------|
| 39073010                   | EPOXY RESIN (MODIFIED)<br>(Containing 30% BISPHENOL A) | 100000.0 Kg | 29072300                   | BISPHENOL A                                         | 30000.0 Kg |
|                            |                                                        |             | 29062100                   | BENZYL ALCOHOL                                      | 10000.0 Kg |
|                            |                                                        |             | 28112200                   | FUMED SILICA/<br>AEROSIL POWDER /<br>CABOSIL POWDER | 20000.0 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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| Case No.                                                                                                                                                                                                                                  | 17 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                | Welspun Flooring Limited                   |
| Meeting Number and Date                                                                                                                                                                                                                   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                            | HQRNORM APPLY 00046552AM21                 |
| RA File Number                                                                                                                                                                                                                            | 03AA04013454 AM21                          |
| Licence No and Date                                                                                                                                                                                                                       | 0311000316/24/12/2020                      |
| Norms Committee Decision:                                                                                                                                                                                                                 |                                            |
| The committee considered the case as per agenda and noted that the reply given by the firm is not clear therefore, the committee decided to call the firm for personal hearing along with copy of earlier decision as stated by the firm. |                                            |

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| Case No.                                                                                                                                                                                                                                                                                 | 18 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                              | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                               | WINDSON CHEMICAL PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                  | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                           | HQRNORM REVIW00000764AM24                  |
| RA File Number                                                                                                                                                                                                                                                                           | 522404000065 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                      | 5211000071/06/01/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                |                                            |
| The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:                                                                                      |                                            |
| <ol style="list-style-type: none"> <li>1. Detailed justification for applying different norms in different AA's, pending for ratification.</li> <li>2. Furnish revised (Lowest) norms for manufacturing export items as discussed in PH along-with revised technical details.</li> </ol> |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 19 / NC/7/MEET/Sep/202324/6                |
| Case Status               | Case Deferred                              |
| Party Name                | Welspun Flooring Limited                   |
| Meeting Number and Date   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number            | HQRNORM APPLY 00060582AM21                 |
| RA File Number            | 03AA04015794 AM21                          |
| Licence No and Date       | 0311000765/12/01/2021                      |
| Norms Committee Decision: |                                            |

The committee considered the case as per agenda and noted that the reply given by the firm is not clear therefore, the committee decided to call the firm for personal hearing along with copy of earlier decision as stated by the firm.

|                                                                                                                                                                |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                       | 20 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                     | CHIRIPAL POLY FILMS LIMITED                |
| Meeting Number and Date                                                                                                                                        | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                 | HQRNORM APPLY 00060855AM21                 |
| RA File Number                                                                                                                                                 | 08AA04005448 AM21                          |
| Licence No and Date                                                                                                                                            | 0811000268/12/01/2021                      |
| Norms Committee Decision:                                                                                                                                      |                                            |
| The committee considered the case as per agenda and noted that the firm has replied to the DL. The committee decided to defer the case for further examination |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 21 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | CHIRIPAL POLY FILMS LIMITED                |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00060866AM21                 |
| RA File Number          | 08AA04006475 AM21                          |
| Licence No and Date     | 0811000370/12/01/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                                                            | Quantity | ITC HS Code of import item | Import item                      | Quantity  |
|----------------------------|------------------------------------------------------------------------|----------|----------------------------|----------------------------------|-----------|
| 39206290                   | BOPET FILM COATED (BOPET FILM COATED)<br><br>(Containing PVDC Min 22%) | 1 Kg     | 29173600                   | Purified Terephthalic Acid (PTA) | 0.565 Kg  |
|                            |                                                                        |          | 29053100                   | Mono Ethylene Glycol (MEG)       | 0.2233 Kg |
|                            |                                                                        |          | 39045090                   | Polyvinylidene chloride (PVDC)   | 0.231 Kg  |

**NOTE: Firm stated vide letter 24.05.2022 that they will import only item no. 1, 2, and 7. Hence, the remaining**

**items were deleted.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                                                                                                                                                                                                                                                        |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                               | 22 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                            | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                             | COATALL FILMS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                         | HQRNORM APPLY 00076266AM21                 |
| RA File Number                                                                                                                                                                                                                                                                                                         | 03AA04021919 AM21                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                    | 0311001473/03/02/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                              |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023                                                                                                                                             |                                            |
| <ol style="list-style-type: none"> <li>1. As per technical details furnished, as per S.No (a) %composition of all the input is 123.69% which is not correct. Please give net % content of each input in export.</li> <li>2. Water based coating Is shown as indigenous as well as imported. Please clarify.</li> </ol> |                                            |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case                                                                                                                  |                                            |

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|------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                               | 23 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                            | Case Approved                              |
| Party Name                                                                                                             | INTERNATIONAL CONVEYORS LIMITED            |
| Meeting Number and Date                                                                                                | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                         | HQRNORM APPLY 00077318AM21                 |
| RA File Number                                                                                                         | 03AA04021991 AM21                          |
| Licence No and Date                                                                                                    | 0311001475/05/02/2021                      |
| Norms Committee Decision:                                                                                              |                                            |
| The committee considered the case as per agenda and decided to ratify the norms as under:-                             |                                            |
| <b>Export Item No. 1:</b> PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (2 MM X 1.3 MM THK)(NA) |                                            |
| <b>ITC HS Code of Export item:</b> 39269010                                                                            |                                            |
| <b>Quantity:</b> 16.105 Kg/SQ. Meter (Excluding weight of Fasteners with Pin)                                          |                                            |
| <b>Import Item:</b>                                                                                                    |                                            |

| ITC HS Code of import item: | Description of Import items | Quantity   |
|-----------------------------|-----------------------------|------------|
| 54022090                    | POLYESTER FILAMENT YARN     | 25850.0 Kg |
| 54021990                    | NYLON YARN 1260 D           | 4565.0 Kg  |
| 39041010                    | PVC RESIN                   | 20614.0 Kg |
| 29199090                    | PHOSPHATE PLASTICIZER       | 16478.0 Kg |
| 73269020                    | FASTENERS WITH PINS         | Net to Net |

**Export Item No. 2:** PVC SOLID WOVEN FIRE RESISTANT ANTISTATIC CONVEYOR BELTING TYPE 8000 (1.5 MM X 1.5 MM THK)(NA)

**ITC HS Code of Export item:** 39269010

**Quantity:** 15.819 Kg/SQ. Meter (Excluding weight of Fasteners with Pin)

**Import Item:**

| ITC HS Code of import item: | Description of Import items | Quantity    |
|-----------------------------|-----------------------------|-------------|
| 54022090                    | POLYESTER FILAMENT YARN     | 188000.0 Kg |
| 54021990                    | NYLON YARN 1260 D           | 33200.0 Kg  |
| 39041010                    | PVC RESIN                   | 145720.0 Kg |
| 29199090                    | PHOSPHATE PLASTICIZER       | 116720.0 Kg |
| 73269020                    | FASTENERS WITH PINS         | Net to Net  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|          |                             |
|----------|-----------------------------|
| Case No. | 24 / NC/7/MEET/Sep/202324/6 |
|----------|-----------------------------|

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|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | SRI RAMKARTHIC POLYMERS PRIVATE LIMITED    |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00004618AM24                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | NA                                         |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 3211000532/25/02/2021                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms as under:-</p> <p><b>Export Item:</b> Rubber Moulded components shed various sizes,</p> <p><b>ITC HS Code of Export item:</b> 40169990</p> <p><b>Quantity:</b> 407767.0 Kg</p> <p><b>Import Item:</b> Powersil (R) 310C6MH-IN/L2-8/7046 (Silicone rubbers – polysiloxanes or polydimethylsiloxanes)</p> <p><b>ITC HS Code of Import item:</b> 39100090</p> <p><b>Quantity:</b> 420000.0 Kg</p> <p>RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE</p> |                                            |

|                                                                                                                                                                                                      |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                             | 25 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                           | DOSHION POLY SCIENCE PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                                                              | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                       | HQRNORM APPLY 00105103AM21                 |
| RA File Number                                                                                                                                                                                       | 08AA04011932 AM21                          |
| Licence No and Date                                                                                                                                                                                  | 0811001047/17/03/2021                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that the firm did not appear for personal hearing. Hence, the committee decided to defer the case.</p> |                                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 26 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | DOSHION POLY SCIENCE PRIVATE LIMITED       |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00107083AM21                 |
| RA File Number          | 08AA04011931 AM21                          |
| Licence No and Date     | 0811001084/19/03/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and noted that the firm did not appear for personal hearing. Hence, the committee decided to defer the case.

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                     | 27 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                   | DOSHION POLY SCIENCE PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                      | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                               | HQRNORM APPLY 00108546AM21                 |
| RA File Number                                                                                                                                               | 08AA04011506 AM21                          |
| Licence No and Date                                                                                                                                          | 0811001076/22/03/2021                      |
| Norms Committee Decision:                                                                                                                                    |                                            |
| The committee considered the case as per agenda and noted that the firm did not appear for personal hearing. Hence, the committee decided to defer the case. |                                            |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                     | 28 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                  | Case Deferred                              |
| Party Name                                                                                                                                                   | DOSHION POLY SCIENCE PRIVATE LIMITED       |
| Meeting Number and Date                                                                                                                                      | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                               | HQRNORM APPLY 00108548AM21                 |
| RA File Number                                                                                                                                               | 08AA04011512 AM21                          |
| Licence No and Date                                                                                                                                          | 0811001077/22/03/2021                      |
| Norms Committee Decision:                                                                                                                                    |                                            |
| The committee considered the case as per agenda and noted that the firm did not appear for personal hearing. Hence, the committee decided to defer the case. |                                            |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                  | 29 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                | Welspun Flooring Limited                   |
| Meeting Number and Date                                                                                                                                                                                                                   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                            | HQRNORM APPLY 00022376AM22                 |
| RA File Number                                                                                                                                                                                                                            | 03AA04029569 AM21                          |
| Licence No and Date                                                                                                                                                                                                                       | 0311003167/20/04/2021                      |
| Norms Committee Decision:                                                                                                                                                                                                                 |                                            |
| The committee considered the case as per agenda and noted that the reply given by the firm is not clear therefore, the committee decided to call the firm for personal hearing along with copy of earlier decision as stated by the firm. |                                            |

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                     | 30 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                   | SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                      | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number                                                                                                                                                                                                               | HQRNORM APPLY 00110645AM22                  |
| RA File Number                                                                                                                                                                                                               | 34AA04002175 AM22                           |
| Licence No and Date                                                                                                                                                                                                          | 3411000707/09/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that due to technical glitch personal hearing via VC could not take place. Hence, the committee decided to defer the case.</p> |                                             |

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| Case No.                                                                                                                                                                                                                     | 31 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                  | Case Deferred                               |
| Party Name                                                                                                                                                                                                                   | SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                      | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number                                                                                                                                                                                                               | HQRNORM APPLY 00110893AM22                  |
| RA File Number                                                                                                                                                                                                               | 34AA04002178 AM22                           |
| Licence No and Date                                                                                                                                                                                                          | 3411000715/09/06/2021                       |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that due to technical glitch personal hearing via VC could not take place. Hence, the committee decided to defer the case.</p> |                                             |

|                                                                                            |                                            |          |                            |             |                |
|--------------------------------------------------------------------------------------------|--------------------------------------------|----------|----------------------------|-------------|----------------|
| Case No.                                                                                   | 32 / NC/7/MEET/Sep/202324/6                |          |                            |             |                |
| Case Status                                                                                | Case Approved                              |          |                            |             |                |
| Party Name                                                                                 | BILCARE LIMITED                            |          |                            |             |                |
| Meeting Number and Date                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |          |                            |             |                |
| HQ File Number                                                                             | HQRNORM APPLY 00121676AM22                 |          |                            |             |                |
| RA File Number                                                                             | 31AA04016431 AM22                          |          |                            |             |                |
| Licence No and Date                                                                        | 3111000417/22/06/2021                      |          |                            |             |                |
| Norms Committee Decision:                                                                  |                                            |          |                            |             |                |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                            |          |                            |             |                |
| ITC HS Code of Export item                                                                 | Export Item                                | Quantity | ITC HS Code of import item | Import item | Quantity In Kg |



|          |                                                    |         |          |                                     |        |
|----------|----------------------------------------------------|---------|----------|-------------------------------------|--------|
|          |                                                    |         |          |                                     |        |
| 39219025 | Aclar Laminated PVC Film(Aclar Laminated PVC Film) | 1000 Kg | 39204900 | PVC Film (Relevant Thickness)       | 833.61 |
|          |                                                    |         | 39209929 | Aclar Film (Relevant Thickness)     | 266.51 |
|          |                                                    |         | 39095000 | Polyurethane Adhesive (70% Solid)   | 9.634  |
|          |                                                    |         | 39095000 | Polyurethane Hardener – 100% Solid) | 0.289  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 33 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | LION RUBBER INDUSTRIES PRIVATE LIMITED     |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00007282AM23                 |
| RA File Number          | NA                                         |
| Licence No and Date     | 0311005086/03/07/2021                      |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023

1. Composition of Export item indicating net import content in it.
2. To indicate indigenous items to use in manufacturing export items and accordingly to fill 4 E annexure of the application.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 34 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | SAMARO GLOBAL INDUSTRIES PRIVATE LIMITED   |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00135752AM22                 |
| RA File Number          | 03AA04040771 AM22                          |

|                                                                                                                                                                                                                                                                                   |                       |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| Licence No and Date                                                                                                                                                                                                                                                               | 0311005259/10/07/2021 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the DL issued to the firm dated 17.12.2021.Hence, the Committee decided to defer the case.</p> |                       |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 35 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | UNIFORM SYNTHETICS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00167489AM22                 |
| RA File Number          | 03AA04064302 AM22                          |
| Licence No and Date     | 0311006305/20/08/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC Code of Export item | HS of Export Item                                                                    | Quantity | ITC Code of import item | HS of Import item       | Quantity in Kg |
|-------------------------|--------------------------------------------------------------------------------------|----------|-------------------------|-------------------------|----------------|
| 39079110                | MALEIC/FUMARIC MODIFIED ROSIN ESTER                                                  | 1 Kg     | 29171950                | FUMERIC ACID            | 0.113          |
|                         |                                                                                      |          | 29054290                | PENTAERYTHRITOL         | 0.150          |
| 39089000                | REACTIVE POLYAMIDE RESIN WITH FREE AMINO GROUP & VISCOSITY AT 250C 125 TO 175 POISES | 1 Kg     | 38249900                | DIMER ACID              | 0.630          |
|                         |                                                                                      |          | 29212990                | TETRAETHYLENE PENTAMINE | 0.132          |
|                         |                                                                                      |          | 29212990                | DIETHYLENE TRIAMINE     | 0.139          |
| 39089000                | DIMER ACID BASE NON REACTIVE POLYMIDE RESINS                                         | 1 Kg     | 38249900                | DIMER ACID              | 0.753          |
|                         |                                                                                      |          | 29212200                | HEXAMETHYLENEDIAMINE    | 0.319          |
| 39095000                | POLYURETHANE RESIN                                                                   | 1 Kg     | 39072090                | POLYETHER POLYOL        | 0.850          |
|                         |                                                                                      |          | 29291020                | TOLUENE DIISOCYANATE    | 0.150          |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                                                                                                                      |                                             |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                             | 36 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                           | SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                              | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number                                                                                                                                                                       | HQRNORM APPLY 00188344AM22                  |
| RA File Number                                                                                                                                                                       | 34AA04007709 AM22                           |
| Licence No and Date                                                                                                                                                                  | 3411001141/20/09/2021                       |
| Norms Committee Decision:                                                                                                                                                            |                                             |
| The committee considered the case as per agenda and noted that due to technical glitch personal hearing via VC could not take place. Hence, the committee decided to defer the case. |                                             |

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|-------------------------|--------------------------------------------|
| Case No.                | 37 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | PRAKASH PIPES LIMITED                      |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00205939AM22                 |
| RA File Number          | 05AA04089747 AM22                          |
| Licence No and Date     | 0511005283/07/10/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                                 | Quantity | ITC HS Code of import item | Import item                             | Quantity                     |
|----------------------------|---------------------------------------------|----------|----------------------------|-----------------------------------------|------------------------------|
| 39201019                   | LAMINATED ALUMINIUM FOIL ROLL(77+/-10% GSM) | 1 Kg     | 39206290                   | POLYESTER FILM (Relevant Thickness)     | 1.05 Kg/Kg Content in Export |
|                            |                                             |          | 76071190                   | ALUMINIUM FOIL (Relevant Thickness)     | 1.05 Kg/Kg Content in Export |
|                            |                                             |          | 39014090                   | ELITE 5401G GRANULE (Enhanced PE Resin) | 1.05 Kg/Kg Content in Export |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 38 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | UNIFORM SYNTHETICS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00224297AM22                 |
| RA File Number          | 03AA040113108 AM22                         |
| Licence No and Date     | 0311007866/24/10/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                          | Quantity | ITC HS Code of import item | Import item     | Quantity |
|----------------------------|--------------------------------------|----------|----------------------------|-----------------|----------|
| 39079110                   | MALEIC/ FUMARIC MODIFIED ROSIN ESTER | 1 Kg     | 29171950                   | FUMARIC ACID    | 0.113 Kg |
|                            |                                      |          | 29054290                   | PENTAERYTHRITOL | 0.150 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 39 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | SRI RAMKARTHIC POLYMERS PRIVATE LIMITED    |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00004617AM24                 |
| RA File Number          | NA                                         |
| Licence No and Date     | 3211001982/24/11/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

**Export Item:** Rubber Moulded components shed various sizes,

**ITC HS Code of Export item:** 40169990

**Quantity:** 407767.0 Kg

**Import Item:** Powersil (R) 310C6MH-IN/L2-8/7046 (Silicone rubbers – polysiloxanes or polydimethylsiloxanes)

**ITC HS Code of import item:** 39100090

**Quantity:** 420000.0 Kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 40 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | KKALPANA INDUSTRIES (INDIA) LIMITED        |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00302500AM22                 |
| RA File Number          | 039404000398 AM21                          |
| Licence No and Date     | 0311009931/30/12/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                 | Quantity | ITC HS Code of import item | Import item    | Quantity |
|----------------------------|-----------------------------|----------|----------------------------|----------------|----------|
| 39019000                   | Polyethylene Compound Black | 1 MT     | 28030010                   | Carbon Black   | 0.50 MT  |
|                            |                             |          | 39011010                   | LLDPE Granules | 0.50 MT  |
|                            |                             |          | 29309099                   | Antioxidant    | 0.02 MT  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 41 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | KKALPANA INDUSTRIES (INDIA) LIMITED        |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM REVIW00004203AM24                  |
| RA File Number          | 03AA040104986 AM22                         |
| Licence No and Date     | 0311009979/31/12/2021                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code | Export Item | Quantity | ITC HS | Import item | Quantity |
|-------------|-------------|----------|--------|-------------|----------|
|-------------|-------------|----------|--------|-------------|----------|

| of Export item                                                                                        |                             |      | Code of import item |                |         |
|-------------------------------------------------------------------------------------------------------|-----------------------------|------|---------------------|----------------|---------|
| 39019000                                                                                              | Polyethylene Compound Black | 1 MT | 28030010            | Carbon Black   | 0.50 MT |
|                                                                                                       |                             |      | 39011010            | LLDPE Granules | 0.50 MT |
|                                                                                                       |                             |      | 29309099            | Antioxidant    | 0.02 MT |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                             |      |                     |                |         |

|                                                                                                       |                                            |          |                            |                |          |
|-------------------------------------------------------------------------------------------------------|--------------------------------------------|----------|----------------------------|----------------|----------|
| Case No.                                                                                              | 42 / NC/7/MEET/Sep/202324/6                |          |                            |                |          |
| Case Status                                                                                           | Case Approved                              |          |                            |                |          |
| Party Name                                                                                            | KKALPANA INDUSTRIES (INDIA) LIMITED        |          |                            |                |          |
| Meeting Number and Date                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |          |                            |                |          |
| HQ File Number                                                                                        | HQRNORM APPLY 00310991AM22                 |          |                            |                |          |
| RA File Number                                                                                        | 039404000646 AM21                          |          |                            |                |          |
| Licence No and Date                                                                                   | 0311010236/07/01/2022                      |          |                            |                |          |
| Norms Committee Decision:                                                                             |                                            |          |                            |                |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |          |                            |                |          |
| ITC HS Code of Export item                                                                            | Export Item                                | Quantity | ITC HS Code of import item | Import item    | Quantity |
| 39019000                                                                                              | Polyethylene Compound Black                | 1 MT     | 28030010                   | Carbon Black   | 0.50 MT  |
|                                                                                                       |                                            |          | 39011010                   | LLDPE Granules | 0.50 MT  |
|                                                                                                       |                                            |          | 29309099                   | Antioxidant    | 0.02 MT  |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |          |                            |                |          |

|                         |                                            |  |  |  |  |
|-------------------------|--------------------------------------------|--|--|--|--|
| Case No.                | 43 / NC/7/MEET/Sep/202324/6                |  |  |  |  |
| Case Status             | Case Approved                              |  |  |  |  |
| Party Name              | MULTIPRENE INTERNATIONALS PRIVATE LIMITED  |  |  |  |  |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |  |  |  |  |

|                                                                                                       |                                                                                                      |             |                            |                                           |            |
|-------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------------------------|-------------|----------------------------|-------------------------------------------|------------|
| HQ File Number                                                                                        | HQRNORM APPLY 00334468AM22                                                                           |             |                            |                                           |            |
| RA File Number                                                                                        | 03AX04000743 AM22                                                                                    |             |                            |                                           |            |
| Licence No and Date                                                                                   | 0311010959/28/01/2022                                                                                |             |                            |                                           |            |
| Norms Committee Decision:                                                                             |                                                                                                      |             |                            |                                           |            |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                                                                                      |             |                            |                                           |            |
| ITC HS Code of Export item                                                                            | Export Item                                                                                          | Quantity    | ITC HS Code of import item | Import item                               | Quantity   |
| 39039090                                                                                              | THERMOPLASTIC ELASTOMER "(Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 36000 Kgs.) | 120000.0 Kg | 40021990                   | STYRENE ETHYLENE BUTADIENE STYRENE (SEBS) | 36360.0 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                                                                                      |             |                            |                                           |            |

|                                                                                            |                                                                                                         |            |                            |                                           |             |
|--------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------|------------|----------------------------|-------------------------------------------|-------------|
| Case No.                                                                                   | 44 / NC/7/MEET/Sep/202324/6                                                                             |            |                            |                                           |             |
| Case Status                                                                                | Case Approved                                                                                           |            |                            |                                           |             |
| Party Name                                                                                 | MULTIPRENE INTERNATIONALS PRIVATE LIMITED                                                               |            |                            |                                           |             |
| Meeting Number and Date                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023                                                              |            |                            |                                           |             |
| HQ File Number                                                                             | HQRNORM APPLY 00334471AM22                                                                              |            |                            |                                           |             |
| RA File Number                                                                             | 03AX04000740 AM22                                                                                       |            |                            |                                           |             |
| Licence No and Date                                                                        | 0311010960/28/01/2022                                                                                   |            |                            |                                           |             |
| Norms Committee Decision:                                                                  |                                                                                                         |            |                            |                                           |             |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                                                                                         |            |                            |                                           |             |
| ITC HS Code of Export item                                                                 | Export Item                                                                                             | Quantity   | ITC HS Code of import item | Import item                               | Quantity    |
| 39039090                                                                                   | THERMOPLASTIC ELASTOMER "(Net Content of Import Item: STYRENE ETHYLENE BUTADIENE STYRENE 14,175 Kgs.) " | 47250.0 Kg | 40021990                   | STYRENE ETHYLENE BUTADIENE STYRENE (SEBS) | 14316.75 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                       | 45 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                    | Case Deferred                              |
| Party Name                                                                                                                                                                                     | PRAKASH PIPES LIMITED                      |
| Meeting Number and Date                                                                                                                                                                        | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                 | HQRNORM APPLY 00383442AM22                 |
| RA File Number                                                                                                                                                                                 | 05AX04001263 AM22                          |
| Licence No and Date                                                                                                                                                                            | 0511010895/11/03/2022                      |
| Norms Committee Decision:                                                                                                                                                                      |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023                     |                                            |
| <p>1. Reply not clear. Total import items are 1, 18,525 Kg with 6% wastage, and indigenous input is Nil.<br/>Item of export is 1, 25,000 Kg. there is no material balance. Please clarify.</p> |                                            |
| Therefore, the Committee asked the firm to upload the relevant documents against the D/L on DGFT's New IT Portal to examine the case. Hence, the Committee decided to defer the case           |                                            |

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|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                | 46 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                             | Case Rejected                              |
| Party Name                                                                                                                                                                                                              | JAYSHRI PROPACK PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                 | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                          | HQRNORM APPLY 00000262AM23                 |
| RA File Number                                                                                                                                                                                                          | 08AX04000758 AM22                          |
| Licence No and Date                                                                                                                                                                                                     | 0811004687/18/04/2022                      |
| Norms Committee Decision:                                                                                                                                                                                               |                                            |
| The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 13.05.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply |                                            |

|                           |                                            |
|---------------------------|--------------------------------------------|
| Case No.                  | 47 / NC/7/MEET/Sep/202324/6                |
| Case Status               | Case Rejected                              |
| Party Name                | TAYAJE AND SONS PRIVATE LIMITED            |
| Meeting Number and Date   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number            | HQRNORM APPLY 00000279AM23                 |
| RA File Number            | 05AX04000075 AM23                          |
| Licence No and Date       | 0511011915/18/04/2022                      |
| Norms Committee Decision: |                                            |



The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 30.06.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.

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| Case No.                                                                                                                                                                                            | 48 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                         | Case Deferred                              |
| Party Name                                                                                                                                                                                          | ITC LIMITED                                |
| Meeting Number and Date                                                                                                                                                                             | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                      | HQRNORM REVIW00005120AM24                  |
| RA File Number                                                                                                                                                                                      | 04AX04000072 AM23                          |
| Licence No and Date                                                                                                                                                                                 | 0411003228/02/05/2022                      |
| Norms Committee Decision:                                                                                                                                                                           |                                            |
| The committee considered the case as per agenda and noted that the firm has provided all the documents for examination of the case. The committee decided to defer the case for further examination |                                            |

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| Case No.                                                                                                                                                                                              | 49 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                            | FLUOROPLAST SOLUTIONS PRIVATE LIMITED      |
| Meeting Number and Date                                                                                                                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                        | HQRNORM APPLY 00000604AM23                 |
| RA File Number                                                                                                                                                                                        | 05AX04000324 AM23                          |
| Licence No and Date                                                                                                                                                                                   | 0511012264/05/05/2022                      |
| Norms Committee Decision:                                                                                                                                                                             |                                            |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023                            |                                            |
| <ol style="list-style-type: none"> <li>1. Bifurcation in the weight of export product for rod, sheets and tapes.</li> </ol>                                                                           |                                            |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case |                                            |

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|---------------------------|---------------------------------------------|
| Case No.                  | 50 / NC/7/MEET/Sep/202324/6                 |
| Case Status               | Case Deferred                               |
| Party Name                | SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number            | HQRNORM APPLY 00001251AM23                  |
| RA File Number            | 34AX04000180 AM23                           |
| Licence No and Date       | 3411002358/07/06/2022                       |
| Norms Committee Decision: |                                             |

The committee considered the case as per agenda and noted that due to technical glitch personal hearing via VC could not take place. Hence, the committee decided to defer the case.

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                             | 51 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                          | Case Deferred                               |
| Party Name                                                                                                                                                                           | SHIVA PERFORMANCE MATERIALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                              | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number                                                                                                                                                                       | HQRNORM APPLY 00001279AM23                  |
| RA File Number                                                                                                                                                                       | 34AX04000174 AM23                           |
| Licence No and Date                                                                                                                                                                  | 3411002365/08/06/2022                       |
| Norms Committee Decision:                                                                                                                                                            |                                             |
| The committee considered the case as per agenda and noted that due to technical glitch personal hearing via VC could not take place. Hence, the committee decided to defer the case. |                                             |

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|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 52 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00001507AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 05AX04000841 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0511013314/20/06/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |                                             |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023                                                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                             |
| <ol style="list-style-type: none"> <li>1. Specific nomenclature of export items (For Motor Vehicle (Article No. 2262242) are to be indicated.</li> <li>2. Manufacturing process indicating stage wise wastage of raw materials (both imported and indigenous) and accordingly to fill indigenous items in 4 E Annexure.</li> <li>3. Justification of 14.8% wastage of raw material, as claimed in the application.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

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|-------------------------|--------------------------------------------|
| Case No.                | 53 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | WINDSON CHEMICAL PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00001805AM23                 |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                       |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 52AX04001560 AM23     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 5211002745/01/07/2022 |
| <p>Norms Committee Decision:</p> <p>The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:</p> <ol style="list-style-type: none"> <li>1. Detailed justification for applying different norms in different AA's, pending for ratification.</li> <li>2. Furnish revised (Lowest) norms for manufacturing export items as discussed in PH along-with revised technical details.</li> </ol> |                       |

|                                                                                                                                                                                                                                                                  |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                         | 54 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                      | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                       | SANGHVI TECHNO PRODUCTS                    |
| Meeting Number and Date                                                                                                                                                                                                                                          | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                   | HQRNORM APPLY 00002201AM23                 |
| RA File Number                                                                                                                                                                                                                                                   | 08AX04000676 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                              | 0811005604/22/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and noted that the firm has not replied to DL letter issued on 03.09.2022 followed by multiple reminders. Hence, the committee decided to reject the case for non-reply.</p> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 55 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | DDEV PLASTIKS INDUSTRIES LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00002338AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 03AX04000036 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0311016695/29/07/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. Chemical name and catalogue of import item no. 4</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

|             |                             |
|-------------|-----------------------------|
| Case No.    | 56 / NC/7/MEET/Sep/202324/6 |
| Case Status | Case Approved               |

|                                                                                                       |                                            |            |                            |                           |                       |
|-------------------------------------------------------------------------------------------------------|--------------------------------------------|------------|----------------------------|---------------------------|-----------------------|
| Party Name                                                                                            | DDEV PLASTIKS INDUSTRIES LIMITED           |            |                            |                           |                       |
| Meeting Number and Date                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |            |                            |                           |                       |
| HQ File Number                                                                                        | HQRNORM APPLY 00002339AM23                 |            |                            |                           |                       |
| RA File Number                                                                                        | 03AX04000035 AM23                          |            |                            |                           |                       |
| Licence No and Date                                                                                   | 0311016696/29/07/2022                      |            |                            |                           |                       |
| Norms Committee Decision:                                                                             |                                            |            |                            |                           |                       |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |            |                            |                           |                       |
| ITC HS Code of Export item                                                                            | Export Item                                | Quantity   | ITC HS Code of import item | Import item               | Quantity              |
| 39011090                                                                                              | XLPE COMPOUND                              | 2000.0 MTS | 39011020                   | LDPE GRANULES             | 1980.0 MTS            |
|                                                                                                       |                                            |            | 29096000                   | Di Cumylperoxide DCP      | 40 MTS                |
|                                                                                                       |                                            |            | 29309099                   | Antioxidant               | 30 MTS                |
|                                                                                                       |                                            |            | 48191010                   | Octagon Jumbo Sleeves BOX | As per packing policy |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |            |                            |                           |                       |

|                                                                                            |                                            |          |                            |             |          |
|--------------------------------------------------------------------------------------------|--------------------------------------------|----------|----------------------------|-------------|----------|
| Case No.                                                                                   | 57 / NC/7/MEET/Sep/202324/6                |          |                            |             |          |
| Case Status                                                                                | Case Approved                              |          |                            |             |          |
| Party Name                                                                                 | DDEV PLASTIKS INDUSTRIES LIMITED           |          |                            |             |          |
| Meeting Number and Date                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |          |                            |             |          |
| HQ File Number                                                                             | HQRNORM APPLY 00002342AM23                 |          |                            |             |          |
| RA File Number                                                                             | 03AX04000417 AM23                          |          |                            |             |          |
| Licence No and Date                                                                        | 0311016700/29/07/2022                      |          |                            |             |          |
| Norms Committee Decision:                                                                  |                                            |          |                            |             |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                            |          |                            |             |          |
| ITC HS Code of Export item                                                                 | Export Item                                | Quantity | ITC HS Code of import item | Import item | Quantity |
|                                                                                            |                                            |          |                            |             |          |

|          |                                        |      |          |                        |                                  |
|----------|----------------------------------------|------|----------|------------------------|----------------------------------|
| 39012000 | Polyethylene Compound<br>Grade BS 0366 | 1 Kg | 39012000 | HDPE Granules          | 1.025 Kg/Kg content<br>in export |
|          |                                        |      | 39013000 | Ethyl Vinyl<br>Acetate | 1.025 Kg/Kg content<br>in export |
|          |                                        |      | 28030010 | Carbon Black           | 1.025 Kg/Kg content<br>in export |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 58 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | DDEV PLASTIKS INDUSTRIES LIMITED           |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00002343AM23                 |
| RA File Number          | 03AX04000422 AM23                          |
| Licence No and Date     | 0311016701/29/07/2022                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code<br>of Export item | Export Item                               | Quantity  | ITC HS<br>Code of<br>import item | Import item          | Quantity                 |
|-------------------------------|-------------------------------------------|-----------|----------------------------------|----------------------|--------------------------|
| 39019000                      | Semi Conducting<br>Compound Thermoplastic | 100.0 MTS | 39011020                         | LDPE GRANULES        | 36.28 MTS                |
|                               |                                           |           | 39014090                         | Polyolefin Elastomer | 30.41 MTS                |
|                               |                                           |           | 28030010                         | Carbon Black         | 33.41 MTS                |
|                               |                                           |           | 29309099                         | Antioxidant          | 1.9 MTS                  |
|                               |                                           |           | 39232990                         | Gusseted Bag         | As per packing<br>policy |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|          |                             |
|----------|-----------------------------|
| Case No. | 59 / NC/7/MEET/Sep/202324/6 |
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|-------------------------|--------------------------------------------|
| Case Status             | Case Approved                              |
| Party Name              | DDEV PLASTIKS INDUSTRIES LIMITED           |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00002344AM23                 |
| RA File Number          | 03AX04000429 AM23                          |
| Licence No and Date     | 0311016703/29/07/2022                      |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                        | Quantity  | ITC HS Code of import item | Import item                 | Quantity              |
|----------------------------|------------------------------------|-----------|----------------------------|-----------------------------|-----------------------|
| 39019000                   | Semi Conducting Compound Thermoset | 300.0 MTS | 39014090                   | Ethylene Butyl Acrylate EBA | 189.0 MTS             |
|                            |                                    |           | 28030010                   | Carbon Black                | 105.0 MTS             |
|                            |                                    |           | 29309099                   | Antioxidant                 | 6.0 MTS               |
|                            |                                    |           | 29096000                   | Perkadox 14SFL              | 6.0 MTS               |
|                            |                                    |           | 48191010                   | Octagon Jumbo Sleeves BOX   | As per packing policy |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 60 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | SNF(INDIA) PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00002468AM23                 |
| RA File Number          | 26AX04000034 AM23                          |
| Licence No and Date     | 2611000658/04/08/2022                      |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code | Export Item | Quantity | ITC HS | Import item | Quantity |
|-------------|-------------|----------|--------|-------------|----------|
|-------------|-------------|----------|--------|-------------|----------|

| of Export item                                                                                        |                                                       |             | Code of import item |                                                               |             |
|-------------------------------------------------------------------------------------------------------|-------------------------------------------------------|-------------|---------------------|---------------------------------------------------------------|-------------|
| 39069090                                                                                              | FLOPRINT R 417(COPOLYMER OF SODIUM ACRYLATE AND ATBS) | 187200.0 Kg | 28351090            | Sodium Hypo Phosphite                                         | 0.000011 Kg |
|                                                                                                       |                                                       |             | 29161100            | Glacial Acrylic Acid                                          | 0.1408 Kg   |
|                                                                                                       |                                                       |             | 29241900            | Methylene bis acrylamide                                      | 0.0001 kg   |
|                                                                                                       |                                                       |             | 39069090            | PSMO 011JV (Methyacrylic acid-co-alkyl methacrylate copolymer | 0.0249 kg   |
|                                                                                                       |                                                       |             | 34024200            | LUTENSOL TO 89(Dodecyl Alcohol Ethoxylate                     | 0.0004 kg   |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                                       |             |                     |                                                               |             |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 61 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | SNF(INDIA) PRIVATE LIMITED                 |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00002469AM23                 |
| RA File Number          | 26AX04000035 AM23                          |
| Licence No and Date     | 2611000659/04/08/2022                      |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item | Quantity    | ITC HS Code of import item | Import item           | Quantity    |
|----------------------------|-------------|-------------|----------------------------|-----------------------|-------------|
| 39069090                   | FLOPRINT R  | 187200.0 Kg | 28351090                   | Sodium Hypo Phosphite | 0.000011 Kg |

|  |                                            |  |          |                                                              |           |
|--|--------------------------------------------|--|----------|--------------------------------------------------------------|-----------|
|  | 417(COPOLYMER OF SODIUM ACRYLATE AND ATBS) |  | 29161100 | Glacial Acrylic Acid                                         | 0.1408 Kg |
|  |                                            |  | 29241900 | Methylene bis acrylamide                                     | 0.0001 kg |
|  |                                            |  | 39069090 | PSMO 011JV (Methacrylic acid-co-alkyl methacrylate copolymer | 0.0249 kg |
|  |                                            |  | 34024200 | LUTENSOL TO 89(Dodecyl Alcohol Ethoxylate                    | 0.0004 kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 62 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | UNIFORM SYNTHETICS PRIVATE LIMITED         |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00002643AM23                 |
| RA File Number          | 03AX04002698 AM23                          |
| Licence No and Date     | 0311017246/14/08/2022                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item        | Quantity | ITC HS Code of import item | Import item          | Quantity |
|----------------------------|--------------------|----------|----------------------------|----------------------|----------|
| 39095000                   | POLYURETHANE RESIN | 1 Kg     | 39072990                   | POLYETHER POLYOL     | 0.850 Kg |
|                            |                    |          | 29291020                   | TOLUENE DIISOCYANATE | 0.150 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|             |                             |
|-------------|-----------------------------|
| Case No.    | 63 / NC/7/MEET/Sep/202324/6 |
| Case Status | Case Approved               |



|                                                                                                            |                                            |             |                            |                                 |             |
|------------------------------------------------------------------------------------------------------------|--------------------------------------------|-------------|----------------------------|---------------------------------|-------------|
| Party Name                                                                                                 | K L J POLYMERS AND CHEMICALS LIMITED       |             |                            |                                 |             |
| Meeting Number and Date                                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |             |                            |                                 |             |
| HQ File Number                                                                                             | HQRNORM APPLY 00002719AM23                 |             |                            |                                 |             |
| RA File Number                                                                                             | 05AX04001423 AM23                          |             |                            |                                 |             |
| Licence No and Date                                                                                        | 0511014396/22/08/2022                      |             |                            |                                 |             |
| Norms Committee Decision:                                                                                  |                                            |             |                            |                                 |             |
| The committee considered the case as per agenda and decided to ratify the norms on repeat basis as under:- |                                            |             |                            |                                 |             |
| ITC HS Code of Export item                                                                                 | Export Item                                | Quantity    | ITC HS Code of import item | Import item                     | Quantity    |
| 39011090                                                                                                   | PE COMPOUND (PX)(PE COMPOUND (PX))         | 700000.0 Kg | 39011020                   | LOW DENSITY POLYETHYLENE (LDPE) | 693000.0 Kg |
|                                                                                                            |                                            |             | 39013000                   | ETHYLENE VINYL ACETATE (EVA)    | 16100.0 Kg  |
|                                                                                                            |                                            |             | 28259090                   | DI CUMYL PEROXIDE (DCP)         | 14000.0 Kg  |
|                                                                                                            |                                            |             | 38123990                   | ANTIOXIDANT                     | 3500.0 Kg   |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE      |                                            |             |                            |                                 |             |

|                                                                                            |                                            |          |                |             |          |
|--------------------------------------------------------------------------------------------|--------------------------------------------|----------|----------------|-------------|----------|
| Case No.                                                                                   | 64 / NC/7/MEET/Sep/202324/6                |          |                |             |          |
| Case Status                                                                                | Case Approved                              |          |                |             |          |
| Party Name                                                                                 | DDEV PLASTIKS INDUSTRIES LIMITED           |          |                |             |          |
| Meeting Number and Date                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |          |                |             |          |
| HQ File Number                                                                             | HQRNORM APPLY 00002872AM23                 |          |                |             |          |
| RA File Number                                                                             | 03AX04002156 AM23                          |          |                |             |          |
| Licence No and Date                                                                        | 0311017588/01/09/2022                      |          |                |             |          |
| Norms Committee Decision:                                                                  |                                            |          |                |             |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                            |          |                |             |          |
| ITC HS Code of Export item                                                                 | Export Item                                | Quantity | ITC HS Code of | Import item | Quantity |

|                                                                                                       |                                    |          | import item |                             |                       |
|-------------------------------------------------------------------------------------------------------|------------------------------------|----------|-------------|-----------------------------|-----------------------|
| 39019000                                                                                              | Semi Conducting Compound-Thermoset | 600.0 MT | 39014090    | Ethylene Butyl Acrylate EBA | 378.0 MT              |
|                                                                                                       |                                    |          | 28030010    | Carbon Black                | 210.0 MT              |
|                                                                                                       |                                    |          | 29309099    | Antioxidant                 | 12.0 MT               |
|                                                                                                       |                                    |          | 29096000    | Perkadox 14SFL              | 12.0 MT               |
|                                                                                                       |                                    |          | 48191010    | Octagon Jumbo Sleeves BOX   | As per Packing policy |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                    |          |             |                             |                       |

|                                                                                                                                                                                                                                                 |                                             |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------|
| Case No.                                                                                                                                                                                                                                        | 65 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                                     | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                      | AMERICAN PRECOAT SPECIALITY PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                         | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number                                                                                                                                                                                                                                  | HQRNORM APPLY 00002966AM23                  |
| RA File Number                                                                                                                                                                                                                                  | 05AX04001585 AM23                           |
| Licence No and Date                                                                                                                                                                                                                             | 0511014684/06/09/2022                       |
| Norms Committee Decision:                                                                                                                                                                                                                       |                                             |
| The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023                                                                      |                                             |
| <ol style="list-style-type: none"> <li>1. Generic / Technical description of export item.</li> <li>2. Composition of export item indicating indigenous input.</li> <li>3. Complete technical details as per annexure to Appendix 4E.</li> </ol> |                                             |
| Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case                                           |                                             |

|                |                                            |
|----------------|--------------------------------------------|
| Case No.       | 66 / NC/7/MEET/Sep/202324/6                |
| Case Status    | Case Approved                              |
| Party Name     | SNF(INDIA) PRIVATE LIMITED                 |
| Meeting Number | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |

|                                                                                                       |                                    |                                  |
|-------------------------------------------------------------------------------------------------------|------------------------------------|----------------------------------|
| and Date                                                                                              |                                    |                                  |
| HQ File Number                                                                                        | HQRNORM APPLY 00002975AM23         |                                  |
| RA File Number                                                                                        | 26AX04000048 AM23                  |                                  |
| Licence No and Date                                                                                   | 2611000692/07/09/2022              |                                  |
| Norms Committee Decision:                                                                             |                                    |                                  |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                    |                                  |
| <b>Export item:</b> FLOSPERSE 7000 (HOMOPOLYMER OF SODIUM ACRYLITE )                                  |                                    |                                  |
| <b>ITC HS Code of Export item:</b> 39069090                                                           |                                    |                                  |
| <b>Qty.:</b> 225000.0 KILOGRAMS (KGS)                                                                 |                                    |                                  |
| <b>Import items:</b>                                                                                  |                                    |                                  |
|                                                                                                       |                                    |                                  |
| <b>ITC HS Code of import item</b>                                                                     | <b>Description of import items</b> | <b>Quantity per Kg of export</b> |
|                                                                                                       |                                    |                                  |
| 28351090                                                                                              | Sodium Hypo Phosphite              | 0.01 Kg                          |
| 29161100                                                                                              | Glacial Acrylic Acid               | 0.2772 Kg                        |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                    |                                  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                 |                                            |
|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                        | 67 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                     | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                      | TAYAJE AND SONS PRIVATE LIMITED            |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                         | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                  | HQRNORM APPLY 00003109AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                  | 05AX04001689 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                             | 0511014806/14/09/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 16.01.2023.</p> <p>1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.</p> <p>Hence, the Committee decided to defer the case.</p> |                                            |

|          |                             |
|----------|-----------------------------|
| Case No. | 68 / NC/7/MEET/Sep/202324/6 |
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|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------|
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | Case Deferred                                           |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | ANAR MCAT ADVANCED ELECTRONIC CHEMICALS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023              |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | HQRNORM APPLY 00003127AM23                              |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 08AX04000891 AM23                                       |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 0811006020/15/09/2022                                   |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case in the presence of technical expert and it was noted that the firm has not furnished the information against the following DL issued to the firm dated 16.01.2023.</p> <ol style="list-style-type: none"> <li>1. End use with complete chemical description of export item.</li> <li>2. Stepwise complete chemistry, molecular weight, and % yield on molar basis.</li> </ol> <p>Hence, the Committee decided to defer the case.</p> |                                                         |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |                                            |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 69 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | SAHARA LABELS PRIVATE LIMITED              |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | HQRNORM APPLY 00003303AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | 07AX04000895 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 0711005302/22/09/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. Process of manufacturing in detail.</li> <li>2. Wastage at each stage of manufacturing to justify wastage ranging from 23% to 46%.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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|---------------------------|--------------------------------------------|
| Case No.                  | 70 / NC/7/MEET/Sep/202324/6                |
| Case Status               | Case Deferred                              |
| Party Name                | DDEV PLASTIKS INDUSTRIES LIMITED           |
| Meeting Number and Date   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number            | HQRNORM APPLY 00003337AM23                 |
| RA File Number            | 03AX04002874 AM23                          |
| Licence No and Date       | 0311018116/24/09/2022                      |
| Norms Committee Decision: |                                            |

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023

1. Item no. 4 is in brand name. Please give generic name along with catalogue.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 71 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | DDEV PLASTIKS INDUSTRIES LIMITED           |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00003338AM23                 |
| RA File Number          | 03AX04002878 AM23                          |
| Licence No and Date     | 0311018117/24/09/2022                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                            | Quantity | ITC HS Code of import item | Import item          | Quantity              |
|----------------------------|----------------------------------------|----------|----------------------------|----------------------|-----------------------|
| 39019000                   | Semi Conducting Compound Thermoplastic | 100.0 MT | 39011020                   | LDPE GRANULES        | 36.28 MT              |
|                            |                                        |          | 39014090                   | Polyolefin Elastomer | 30.41 MT              |
|                            |                                        |          | 28030010                   | Carbon Black         | 33.41 MT              |
|                            |                                        |          | 29309099                   | Antioxidant          | 1.9 MT                |
|                            |                                        |          | 39232990                   | Gusseted Bag         | As per Packing policy |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                             |
|-------------------------|---------------------------------------------|
| Case No.                | 72 / NC/7/MEET/Sep/202324/6                 |
| Case Status             | Case Deferred                               |
| Party Name              | SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number          | HQRNORM APPLY 00003722AM23                  |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                       |
|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------------------|
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 05AX04001988 AM23     |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         | 0511015317/14/10/2022 |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <p>1. Complete technical details per annexure to appendix 4E, detailed manufacturing process and wastage at each stage.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                       |

|                                                                                                       |                                            |           |                            |                          |                       |
|-------------------------------------------------------------------------------------------------------|--------------------------------------------|-----------|----------------------------|--------------------------|-----------------------|
| Case No.                                                                                              | 73 / NC/7/MEET/Sep/202324/6                |           |                            |                          |                       |
| Case Status                                                                                           | Case Approved                              |           |                            |                          |                       |
| Party Name                                                                                            | DDEV PLASTIKS INDUSTRIES LIMITED           |           |                            |                          |                       |
| Meeting Number and Date                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |           |                            |                          |                       |
| HQ File Number                                                                                        | HQRNORM APPLY 00003930AM23                 |           |                            |                          |                       |
| RA File Number                                                                                        | 03AX04003474 AM23                          |           |                            |                          |                       |
| Licence No and Date                                                                                   | 0311018886/27/10/2022                      |           |                            |                          |                       |
| Norms Committee Decision:                                                                             |                                            |           |                            |                          |                       |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                            |           |                            |                          |                       |
| ITC HS Code of Export item                                                                            | Export Item                                | Quantity  | ITC HS Code of import item | Import item              | Quantity              |
| 39011090                                                                                              | XLPE SIOPLAS COMPOUND                      | 2000.0 MT | 39011010                   | LLDPE Granules           | 1998.8 MT             |
|                                                                                                       |                                            |           | 29319090                   | Tri Methoxy Vinyl Silane | 28.0 MT               |
|                                                                                                       |                                            |           | 29319090                   | Di Cumylperoxide DCP     | 1.6 MT                |
|                                                                                                       |                                            |           | 29309099                   | Antioxidant              | 1.6 MT                |
|                                                                                                       |                                            |           | 39232990                   | Gusseted Bag             | As per Packing policy |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                            |           |                            |                          |                       |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       |                                            |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | 74 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | DDEV PLASTIKS INDUSTRIES LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | HQRNORM APPLY 00003934AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 03AX04003476 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | 0311018892/27/10/2022                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <p>1. Item no. 4 is in brand name. Please give generic name along with catalogue.</p> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

|                                                                                                                                                                                           |                                            |
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| Case No.                                                                                                                                                                                  | 75 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                               | Case Withdrawn                             |
| Party Name                                                                                                                                                                                | RUMAXO INDUSTRIES PRIVATE LIMITED          |
| Meeting Number and Date                                                                                                                                                                   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                            | HQRNORM REVIW00000018AM24                  |
| RA File Number                                                                                                                                                                            | 08AX04001488 AM23                          |
| Licence No and Date                                                                                                                                                                       | 0811006670/07/12/2022                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that this case was already approved. Hence, the committee decided to withdraw the case.</p> |                                            |

|                                                                                                                                                                                                |                                            |
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| Case No.                                                                                                                                                                                       | 76 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                    | Case Approved                              |
| Party Name                                                                                                                                                                                     | SPERENE COMPOUNDING PRIVATE LIMITED        |
| Meeting Number and Date                                                                                                                                                                        | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                 | HQRNORM APPLY 00005566AM23                 |
| RA File Number                                                                                                                                                                                 | 05AX04002921 AM23                          |
| Licence No and Date                                                                                                                                                                            | 0511016751/05/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms as under:-</p> <p><b>Export item:</b> TPR/ Thermoplastic Compound /TPE</p> |                                            |

**ITC HS Code of Export item:** 40021990

**Qty.:** 400000.0 Kg

**Import items:**

| ITC HS Code of import item | Description of import items                           | Quantity per Kg of export |
|----------------------------|-------------------------------------------------------|---------------------------|
| 40021930                   | Styrene Ethylene Butylene Styrene Co-Polymer/)        | 0.3887 kg                 |
| 40021990                   | Synthetic Rubber-RB) (Syndiotactic 1,2-Polybutadiene) | 0.0972 Kg                 |
| 39039090                   | K-Resin (Styrene Butadiene copolymer)                 | 0.5247kg                  |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 77 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | UMASREE TEXPLAST PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00005619AM23                 |
| RA File Number          | 08AX04001697 AM23                          |
| Licence No and Date     | 0811006951/09/01/2023                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                                                                                                         | Quantity    | ITC HS Code of import item | Import item            | Quantity     |
|----------------------------|---------------------------------------------------------------------------------------------------------------------|-------------|----------------------------|------------------------|--------------|
| 39269080                   | PP Woven Fabric(Net Content in the export product 113850 KGS of PP Granules and 1150 KGS of Crohmiq Synthetic Yarn) | 115000.0 Kg | 39021000                   | Polypropylene Granules | 119,542.5 Kg |
|                            |                                                                                                                     |             | 54024800                   | Crohmiq Synthetic Yarn | 1207.5 kg    |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE



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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 78 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | VEN PACK                                   |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00005620AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 07AX04001519 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0711006148/09/01/2023                      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. Justification for 10% wastage.</li> <li>2. Process of manufacturing.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                            |

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| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 79 / NC/7/MEET/Sep/202324/6                 |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               | Case Deferred                               |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | CENTURY INDUSTRIAL PRODUCTS PRIVATE LIMITED |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023  |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | HQRNORM APPLY 00005640AM23                  |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 02AX04000549 AM23                           |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 0211003637/10/01/2023                       |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. Specification/GSM/Thickness/specific name etc. of Synthetic Fabric for textile Conveyor belts various additive items and fillers.</li> <li>2. To fill 4 E Annexure indicating both imported and indigenous items per kg of export item with wastage.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                                             |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 80 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | YOGESHWAR POLYMERS                         |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |

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|-----------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                                                                                                                  | HQRNORM APPLY 00005690AM23 |
| RA File Number                                                                                                                                                  | 08AX04001708 AM23          |
| Licence No and Date                                                                                                                                             | 0811006967/12/01/2023      |
| Norms Committee Decision:                                                                                                                                       |                            |
| The committee considered the case as per agenda and noted that the firm has replied to the DL. The committee decided to defer the case for further examination. |                            |

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 81 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | CHIRIPAL POLY FILMS LIMITED                |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00005732AM23                 |
| RA File Number          | 08AX04001733 AM23                          |
| Licence No and Date     | 0811007011/16/01/2023                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                                                            | Quantity | ITC HS Code of import item | Import item                      | Quantity  |
|----------------------------|------------------------------------------------------------------------|----------|----------------------------|----------------------------------|-----------|
| 39206290                   | BOPET FILM COATED (BOPET FILM COATED)<br><br>(Containing PVDC Min 22%) | 1 Kg     | 29173600                   | Purified Terephthalic Acid (PTA) | 0.565 Kg  |
|                            |                                                                        |          | 29053100                   | Mono Ethylene Glycol (MEG)       | 0.2233 Kg |
|                            |                                                                        |          | 39045090                   | Polyvinylidene chloride (PVDC)   | 0.231 Kg  |

**NOTE: Firm stated vide letter 24.05.2022 that they will import only item no. 1, 2, and 7. Hence, the remaining items were deleted.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 82 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | FUTURETECH ENGINEERING LLP                 |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |

|                                                                                                                                                                                              |                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------|
| HQ File Number                                                                                                                                                                               | HQRNORM APPLY 00005801AM23 |
| RA File Number                                                                                                                                                                               | 07AX04001561 AM23          |
| Licence No and Date                                                                                                                                                                          | 0711006222/18/01/2023      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and noted that this case pertains to NC-I. Hence the committee decided to transfer the case to NC-I.</p> |                            |

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |                                            |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             | 83 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          | Case Deferred                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | WINDSON CHEMICAL PRIVATE LIMITED           |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | HQRNORM APPLY 00006180AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                       | 52AX04001766 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  | 5211004148/08/02/2023                      |
| <p>Norms Committee Decision:</p> <p>The firm appeared for personal hearing before the committee and explained in detail about the case. The committee accordingly considered the case and decided to ask for the following information:</p> <ol style="list-style-type: none"> <li>1. Detailed justification for applying different norms in different AA's, pending for ratification.</li> <li>2. Furnish revised (Lowest) norms for manufacturing export items as discussed in PH along-with revised technical details.</li> </ol> |                                            |

|                                                                                                                                                                                                                                                                                                                                                                |                                            |
|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                                                                                                                                                                                       | 84 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                                                                                                                                                                                    | Case Approved                              |
| Party Name                                                                                                                                                                                                                                                                                                                                                     | MRF LIMITED                                |
| Meeting Number and Date                                                                                                                                                                                                                                                                                                                                        | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                                                                                                                                                                                 | HQRNORM APPLY 00006454AM23                 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                 | 04AX04001006 AM23                          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                            | 0411004917/20/02/2023                      |
| <p>Norms Committee Decision:</p> <p>The committee considered the case as per agenda and decided to ratify the norms as under:-</p> <p><b>Export item:</b> SOLID TYRES - USED FOR INDUSTRIAL APPLICATIONS (FORKLIFT SOLID TYRES)</p> <p><b>ITC HS Code of Export item:</b> 40129020</p> <p><b>Qty.:</b> 17676.0 KILOGRAMS (KGS)</p> <p><b>Import items:</b></p> |                                            |

| ITC HS Code of import item | Description of import items                                                                                             | Qty. per 100 Kg of export item |
|----------------------------|-------------------------------------------------------------------------------------------------------------------------|--------------------------------|
| 40012100                   | NATURAL RUBBER-)                                                                                                        | 54.09 Kg                       |
| 40021990                   | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1502/1702                                                                 | 0.42 Kg                        |
| 28030010                   | CARBON BLACK                                                                                                            | 31.15 Kg                       |
| 72173030                   | Bead wire                                                                                                               | 2.95 Kg                        |
| 38123910                   | Rubber Chemicals<br>(Antioxidants/Accelerator/Antiozonant retardars, peptizers & Sulphur))                              | 2.518 Kg                       |
| 28170010                   | ZINC OXIDE                                                                                                              | 2.48 Kg                        |
| 29072100                   | Misc chemicals Microcrystalline wax, Paraffin Wax, Pigments, Softners, Stearic acid,solvents, Plasticisers, Synth Resin | 4.63 Kg                        |

**Value CAP Note:** Rubber Chemicals & misc. chemicals may be allowed as per general note 8 of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 85 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | VISHAKHA RENEWABLES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00007145AM23                 |
| RA File Number          | 08AX04002168 AM23                          |
| Licence No and Date     | 0811007662/23/03/2023                      |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                                                                                                                                                                                                                                                                                                       | Quantity | ITC HS Code of import item | Import item                                                                                                             | Quantity  |
|----------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|----------------------------|-------------------------------------------------------------------------------------------------------------------------|-----------|
| 39206290                   | POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS > 0.60 MM(1. POLYOLEFIN ELASTOMER POE LF675/ FORTIFYTM C13075DP145 /POLYOLEFIN ELASTOMER POE LF675 - 146.5 MT 2. CHIMASSORB/CHIMASSORB 81FL/RIASORB UV - 1.07 MT 3. TINUVIN/TINUVIN-622/RIASORB UV622 - 1.07 MT 4.ENGAGE PV8669 POLYOLEFIN ELASTOMER/TAFMER-64.16 MT) | 213.0 MT | 39019000                   | Poe(Polyolefin Elastomer)                                                                                               | 153.82 MT |
|                            |                                                                                                                                                                                                                                                                                                                   |          | 29145000                   | Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531                                                                            | 1.122 MT  |
|                            |                                                                                                                                                                                                                                                                                                                   |          | 39079900                   | Tinuvin/Tinuvin-622/Riasorb UV-622                                                                                      | 1.122 MT  |
|                            |                                                                                                                                                                                                                                                                                                                   |          | 39014090                   | ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A2007/SOLUMER 8813V/XUS 38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER/POE PX9571 | 67.367 MT |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 86 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | SANGIR PLASTICS PVT LTD                    |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00000339AM24                 |
| RA File Number          | 03AX04000254 AM24                          |
| Licence No and Date     | 0311023010/21/04/2023                      |

## Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export | Export Item | Quantity | ITC HS Code of | Import item | Quantity |
|-----------------------|-------------|----------|----------------|-------------|----------|
|-----------------------|-------------|----------|----------------|-------------|----------|

| item     |                                                                 |           | import item |               |           |
|----------|-----------------------------------------------------------------|-----------|-------------|---------------|-----------|
| 39172950 | ARTICLES MADE OF PVDF PIPES(ARTICLES MADE OF PVDF PIPES )       | 2500.0 Kg | 39059990    | PVDF GRANULES | 2575.0 Kg |
| 39209929 | ARTICLES MADE OF PVDF SHEETS(ARTICLES MADE OF PVDF SHEETS )     | 1250.0 Kg | 39059990    | PVDF GRANULES | 1287.5 Kg |
| 39174000 | ARTICLES MADE OF PVDF FITTINGS(ARTICLES MADE OF PVDF FITTINGS ) | 1250.0 Kg | 39059990    | PVDF GRANULES | 1287.5 Kg |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 87 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | GUJARAT POLYFILMS PRIVATE LIMITED          |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00000362AM24                 |
| RA File Number          | 52AX04000018 AM24                          |
| Licence No and Date     | 5211004620/24/04/2023                      |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023

1. Complete technical details as per annexure to appendix 4E, showing stepwise manufacturing process with chemistry and yield.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

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|-------------------------|--------------------------------------------|
| Case No.                | 88 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | JAYEM AUTO INDUSTRIES PRIVATE LIMITED      |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |

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| HQ File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | HQRNORM APPLY 00000374AM24 |
| RA File Number                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                     | 05AX04000143 AM24          |
| Licence No and Date                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                | 0511018481/24/04/2023      |
| <p>Norms Committee Decision:</p> <p>The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023</p> <ol style="list-style-type: none"> <li>1. Manufacturing process indicating both imported and indigenous items to use.</li> <li>2. Weight of export item in metric tons and Specification/composition of Import item.</li> <li>3. Calculation for the requirement of raw materials indicating net import content and wastage separately.</li> </ol> <p>Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case</p> |                            |

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|-------------------------------------------------------------------------------------------------------|-----------------------------------------------|----------|----------------------------|--------------------|----------|
| Case No.                                                                                              | 89 / NC/7/MEET/Sep/202324/6                   |          |                            |                    |          |
| Case Status                                                                                           | Case Approved                                 |          |                            |                    |          |
| Party Name                                                                                            | MACRO POLYMERS PVT LTD                        |          |                            |                    |          |
| Meeting Number and Date                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023    |          |                            |                    |          |
| HQ File Number                                                                                        | HQRNORM APPLY 00000447AM24                    |          |                            |                    |          |
| RA File Number                                                                                        | 08AX04000118 AM24                             |          |                            |                    |          |
| Licence No and Date                                                                                   | 0811007996/27/04/2023                         |          |                            |                    |          |
| Norms Committee Decision:                                                                             |                                               |          |                            |                    |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                               |          |                            |                    |          |
| ITC HS Code of Export item                                                                            | Export Item                                   | Quantity | ITC HS Code of import item | Import item        | Quantity |
| 39075000                                                                                              | ALKYD RESIN C- 1031 (RESIN CONTENT 80 +/- 2%) | 1 Kg     | 29157090                   | LAURIC ACID        | 0.244 Kg |
|                                                                                                       |                                               |          | 29173500                   | PHTHALIC ANHYDRIDE | 0.373 Kg |
|                                                                                                       |                                               |          | 29054500                   | GLYCERINE          | 0.269 Kg |
|                                                                                                       |                                               |          | 27073000                   | XYLENE             | 0.210 Kg |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                               |          |                            |                    |          |

|          |                             |
|----------|-----------------------------|
| Case No. | 90 / NC/7/MEET/Sep/202324/6 |
|----------|-----------------------------|

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|-------------------------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|----------------------------|--------------------------------------------------------------------------------------------------------------------------------|-----------|
| Case Status                                                                                           | Case Approved                                                                                                                                                                                                                                             |          |                            |                                                                                                                                |           |
| Party Name                                                                                            | VISHAKHA RENEWABLES PRIVATE LIMITED                                                                                                                                                                                                                       |          |                            |                                                                                                                                |           |
| Meeting Number and Date                                                                               | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023                                                                                                                                                                                                                |          |                            |                                                                                                                                |           |
| HQ File Number                                                                                        | HQRNORM APPLY 00000717AM24                                                                                                                                                                                                                                |          |                            |                                                                                                                                |           |
| RA File Number                                                                                        | 08AX04000233 AM24                                                                                                                                                                                                                                         |          |                            |                                                                                                                                |           |
| Licence No and Date                                                                                   | 0811008126/10/05/2023                                                                                                                                                                                                                                     |          |                            |                                                                                                                                |           |
| Norms Committee Decision:                                                                             |                                                                                                                                                                                                                                                           |          |                            |                                                                                                                                |           |
| The committee considered the case as per agenda and decided to ratify the norms as under:-            |                                                                                                                                                                                                                                                           |          |                            |                                                                                                                                |           |
| ITC HS Code of Export item                                                                            | Export Item                                                                                                                                                                                                                                               | Quantity | ITC HS Code of import item | Import item                                                                                                                    | Quantity  |
| 39206290                                                                                              | POLY OLEFIN ENCAPSULANT BACKSHEET THICKNESS > 0.60 MM(1. POLYOLEFIN ELASTOMER - 220.735 MT<br><br>2. CHIMASSORB/CHIMASSORB 81FL/RIASORB UV - 1.887 MT 3. TINUVIN/TINUVIN-622/RIASORB UV622 - 1.887 MT 4. ENGAGE PV8669 POLYOLEFIN ELASTOMER - 150.930 MT) | 377.0 MT | 39019000                   | Poe(Polyolefin Elastomer)                                                                                                      | 231.77 MT |
|                                                                                                       |                                                                                                                                                                                                                                                           |          | 29145000                   | Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531                                                                                   | 1.981 MT  |
|                                                                                                       |                                                                                                                                                                                                                                                           |          | 39079900                   | Tinuvin/Tinuvin-622/Riasorb UV-622                                                                                             | 1.981 MT  |
|                                                                                                       |                                                                                                                                                                                                                                                           |          | 39014090                   | ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A2007/SOLUMER 8813V/XUS 38688.00 EXPERIMENTAL<br><br>POLYOLEFIN ELASTOMER/POE PX9571 | 158.47 MT |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                                                                                                                                                                                                                                           |          |                            |                                                                                                                                |           |

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|-------------------------|--------------------------------------------|
| Case No.                | 91 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | INCOM KITS INDIA PRIVATE LIMITED           |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00001386AM24                 |



|                                                                                            |                                                                                    |                       |                            |                                                                           |                                             |
|--------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|-----------------------|----------------------------|---------------------------------------------------------------------------|---------------------------------------------|
| RA File Number                                                                             |                                                                                    | 04AX04000212 AM24     |                            |                                                                           |                                             |
| Licence No and Date                                                                        |                                                                                    | 0411005520/08/06/2023 |                            |                                                                           |                                             |
| Norms Committee Decision:                                                                  |                                                                                    |                       |                            |                                                                           |                                             |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                                                                    |                       |                            |                                                                           |                                             |
| ITC HS Code of Export item                                                                 | Export Item                                                                        | Quantity              | ITC HS Code of import item | Import item                                                               | Quantity                                    |
| 39219099                                                                                   | 71-2400011 NX81.5 SHELL PS CORE KIT-FOAM(71-2400011 NX81.5 SHELL PS CORE KIT-FOAM) | 1 Kg                  | 44072200                   | BALIN10423 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP             | 1.10 Sq. Meter/ Sq. Meter content in export |
|                                                                                            |                                                                                    |                       | 44072200                   | BALIN10424 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP ADAPTIVE CK | 1.10 Sq. Meter/ Sq. Meter content in export |
| 39219099                                                                                   | 71-2400012 NX81.5 SHELL SS CORE KIT-FOAM(71-2400012 NX81.5 SHELL SS CORE KIT-FOAM) | 1 Kg                  | 44072200                   | BALIN10423 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP             | 1.10 Sq. Meter/ Sq. Meter content in export |
|                                                                                            |                                                                                    |                       | 44072200                   | BALIN10424 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP ADAPTIVE CK | 1.10 Sq. Meter/ Sq. Meter content in export |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                            |                                            |
|--------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                   | 92 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                | Case Approved                              |
| Party Name                                                                                 | INCOM KITS INDIA PRIVATE LIMITED           |
| Meeting Number and Date                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                             | HQRNORM APPLY 00001414AM24                 |
| RA File Number                                                                             | 04AX04000214 AM24                          |
| Licence No and Date                                                                        | 0411005533/08/06/2023                      |
| Norms Committee Decision:                                                                  |                                            |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                            |

| ITC HS Code of Export item | Export Item                                                                         | Quantity | ITC HS Code of import item | Import item                                                               | Quantity                                    |
|----------------------------|-------------------------------------------------------------------------------------|----------|----------------------------|---------------------------------------------------------------------------|---------------------------------------------|
| 39219099                   | 71-2400011 NX81.5 SHELL PS CORE KIT-FOAM(71-2400011 NX81.5 SHELL PS CORE KIT-FOAM)  | 1 Kg     | 44072200                   | BALIN10423 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP             | 1.10 Sq. Meter/ Sq. Meter content in export |
|                            |                                                                                     |          | 44072200                   | BALIN10424 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP ADAPTIVE CK | 1.10 Sq. Meter/ Sq. Meter content in export |
| 39219099                   | 71-2400012 NX81.5 SHELL SS CORE KIT-FOAM(71-2400012 NX81.5 SHELL SS CORE KIT- FOAM) | 1 Kg     | 44072200                   | BALIN10423 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP             | 1.10 Sq. Meter/ Sq. Meter content in export |
|                            |                                                                                     |          | 44072200                   | BALIN10424 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP ADAPTIVE CK | 1.10 Sq. Meter/ Sq. Meter content in export |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                            |                                            |          |                            |             |          |
|--------------------------------------------------------------------------------------------|--------------------------------------------|----------|----------------------------|-------------|----------|
| Case No.                                                                                   | 93 / NC/7/MEET/Sep/202324/6                |          |                            |             |          |
| Case Status                                                                                | Case Approved                              |          |                            |             |          |
| Party Name                                                                                 | INCOM KITS INDIA PRIVATE LIMITED           |          |                            |             |          |
| Meeting Number and Date                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |          |                            |             |          |
| HQ File Number                                                                             | HQRNORM APPLY 00001415AM24                 |          |                            |             |          |
| RA File Number                                                                             | 04AX04000213 AM24                          |          |                            |             |          |
| Licence No and Date                                                                        | 0411005534/08/06/2023                      |          |                            |             |          |
| Norms Committee Decision:                                                                  |                                            |          |                            |             |          |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                            |          |                            |             |          |
| ITC HS Code of Export item                                                                 | Export Item                                | Quantity | ITC HS Code of import item | Import item | Quantity |

|                                                                                                       |                                                                                    |      |          |                                                                           |                                                      |
|-------------------------------------------------------------------------------------------------------|------------------------------------------------------------------------------------|------|----------|---------------------------------------------------------------------------|------------------------------------------------------|
|                                                                                                       |                                                                                    |      |          |                                                                           |                                                      |
| 39219099                                                                                              | 71-2400011 NX81.5 SHELL PS CORE KIT-FOAM(71-2400011 NX81.5 SHELL PS CORE KIT-FOAM) | 1 Kg | 44072200 | BALIN10423 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP             | 1.10 Sq. Meter/<br>Sq. Meter<br>content in<br>export |
|                                                                                                       |                                                                                    |      | 44072200 | BALIN10424 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP ADAPTIVE CK | 1.10 Sq. Meter/<br>Sq. Meter<br>content in<br>export |
| 39219099                                                                                              | 71-2400012 NX81.5 SHELL SS CORE KIT-FOAM(71-2400012 NX81.5 SHELL SS CORE KIT-FOAM) | 1 Kg | 44072200 | BALIN10423 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP             | 1.10 Sq. Meter/<br>Sq. Meter<br>content in<br>export |
|                                                                                                       |                                                                                    |      | 44072200 | BALIN10424 BALTEK SBC100 SHEET 25.4 MM 610X1220 MM CK LAMPREP ADAPTIVE CK | 1.10 Sq. Meter/<br>Sq. Meter<br>content in<br>export |
| RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE |                                                                                    |      |          |                                                                           |                                                      |

|                                                                                                                                                                                                |                                            |
|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                                                                                                                       | 94 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                                                                                                                    | Case Approved                              |
| Party Name                                                                                                                                                                                     | BALKRISHNA INDUSTRIES LIMITED              |
| Meeting Number and Date                                                                                                                                                                        | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                                                                                                                                 | HQRNORM APPLY 00004496AM24                 |
| RA File Number                                                                                                                                                                                 | 03AX04001731 AM24                          |
| Licence No and Date                                                                                                                                                                            | 0311025531/19/07/2023                      |
| Norms Committee Decision:                                                                                                                                                                      |                                            |
| The committee considered the case as per agenda and decided to ratify the norms as under:-                                                                                                     |                                            |
| <b>Export item:</b> New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, C. Nylon and Steel Belt. (Total Quantity to be exported 4,050,000.00 kgs) |                                            |
| <b>ITC HS Code of Export item:</b> 40117000                                                                                                                                                    |                                            |

Qty.: 100 Kgs

Import items:

| S. No | ITC HS Code of Import item | Description of import items                                                                                | Quantity in Kg |
|-------|----------------------------|------------------------------------------------------------------------------------------------------------|----------------|
| 1     | 40012100                   | NATURAL RUBBER-SMOKED SHEETS (RSS)                                                                         | 9.042          |
| 2     | 40012200                   | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                                                 | 18.110         |
| 3     | 40022000                   | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                                                     | 9.817          |
| 4     | 40021990                   | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                                                    | 8.029          |
| 5     | 40021910                   | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783                             | 1.494          |
| 6     | 28030010                   | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0.000          |
| 7     | 27079900                   | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 47.737         |
| 8     | 59021010                   | NYLON TYRE CORD FABRIC (DIPPED)                                                                            | 4.088          |
| 9     | 59069990                   | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                     | 0.043          |
| 10    | 73121090                   | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                             | 8.234          |
| 11    | 72173020                   | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 3.367          |

|    |          |                                                                                                                                                                                                                   |       |
|----|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| 12 | 38123100 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                                                                                                                                      | 0.374 |
| 13 | 29215190 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                                                                                                                                     | 1.245 |
| 14 | 38121000 | RUBBER CHEMICAL :ACCELERATOR                                                                                                                                                                                      | 0.594 |
| 15 | 29309099 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.114 |
| 16 | 28170010 | ZINC OXIDE                                                                                                                                                                                                        | 1.834 |
| 17 | 38231100 | STEARIC ACID                                                                                                                                                                                                      | 0.752 |
| 18 | 27129010 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.737 |
| 19 | 27079900 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 3.465 |
| 20 | 39111090 | PETROLEUM TACKIFIER RESIN                                                                                                                                                                                         | 0.002 |
| 21 | 39094030 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.669 |
| 22 | 38123930 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.546 |
| 23 | 29251900 | AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)                                                                                                                                                               | 0.147 |
| 24 | 29309099 | AGEING RESISTANCE CHEMICAL (HTS)                                                                                                                                                                                  | 0.133 |
| 25 | 34049090 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.624 |
| 26 | 27150090 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.572 |
| 27 | 38249900 | COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)                                                                                                                                                                     | 0.035 |

|    |          |                                                        |       |
|----|----------|--------------------------------------------------------|-------|
| 28 | 72173010 | BRONZE COATED TYRE BEADWIRE- 2.20 MM                   | 0.003 |
| 29 | 34039900 | MOULD RELEASE PREPARATION (INSIDE RELEASE)             | 0.190 |
| 30 | 34039900 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)            | 0.117 |
| 31 | 40169990 | BLADDERS (Quantity in Numbers)                         | 0.014 |
| 32 | 38249900 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE) | 0.213 |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 95 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED              |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00004506AM24                 |
| RA File Number          | 03AX04001754 AM24                          |
| Licence No and Date     | 0311025550/19/07/2023                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

**Export item:** New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, D. Radials - All Steel. (Total Quantity to be exported 700,000.00 kgs)

**ITC HS Code of Export item:** 40117000

**Qty.:** 100 Kgs

**Import items:**

| S. No | ITC HS Code of Import item | Description of import items | Quantity in Kg |
|-------|----------------------------|-----------------------------|----------------|
|       |                            |                             |                |

|    |          |                                                                                                            |        |
|----|----------|------------------------------------------------------------------------------------------------------------|--------|
| 1  | 40012100 | NATURAL RUBBER-SMOKED SHEETS (RSS)                                                                         | 23.229 |
| 2  | 40012200 | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                                                 | 12.478 |
| 3  | 40022000 | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                                                     | 3.890  |
| 4  | 40021990 | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                                                    | 4.267  |
| 5  | 40023900 | HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)                                 | 1.784  |
| 6  | 28030010 | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0.000  |
| 7  | 27079900 | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 41.080 |
| 8  | 73121090 | STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)                                             | 14.255 |
| 9  | 72173020 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 5.735  |
| 10 | 38123100 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                               | 0.219  |
| 11 | 29215190 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                              | 1.204  |
| 12 | 38121000 | RUBBER CHEMICAL :ACCELERATOR                                                                               | 0.547  |
| 13 | 29309099 | RUBBER CHEMICAL :RETARDERS                                                                                 | 0.060  |
| 14 | 28170010 | ZINC OXIDE                                                                                                 | 2.312  |
| 15 | 38231100 | STEARIC ACID                                                                                               | 0.483  |

|    |          |                                                                                                                                                                                                                   |       |
|----|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| 16 | 27129010 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.466 |
| 17 | 38249900 | PRECIPITATED SILICA                                                                                                                                                                                               | 0.682 |
| 18 | 27079900 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 1.107 |
| 19 | 39111090 | PETROLEUM TACKIFIER RESIN                                                                                                                                                                                         | 0.108 |
| 20 | 39094030 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.941 |
| 21 | 38123930 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.773 |
| 22 | 38123990 | SILANE COUPLING AGENT                                                                                                                                                                                             | 0.118 |
| 23 | 29251900 | AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)                                                                                                                                                               | 0.734 |
| 24 | 29309099 | AGEING RESISTANCE CHEMICAL (HTS)                                                                                                                                                                                  | 0.482 |
| 25 | 34049090 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.174 |
| 26 | 27150090 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.646 |
| 27 | 38249900 | COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)                                                                                                                                                                     | 0.130 |
| 28 | 34039900 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.190 |
| 29 | 34039900 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.117 |
| 30 | 40169990 | BLADDERS (quantity in Numbers)                                                                                                                                                                                    | 0.014 |



|    |          |                                                           |       |
|----|----------|-----------------------------------------------------------|-------|
| 31 | 38249900 | ANTITACK RELEASE PREPARATION<br>(RUBBER COMPOUND RELEASE) | 0.213 |
|----|----------|-----------------------------------------------------------|-------|

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 96 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED              |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00004915AM24                 |
| RA File Number          | 03AX04002085 AM24                          |
| Licence No and Date     | 0311026108/08/08/2023                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

**Export item:** New Pneumatic Tyres of Rubber, Other, A. Bias - Nylon, Nylon and Aramide (Total Quantity to be exported 2,000,000.00 kgs)

**ITC HS Code of Export item:** 40119000

**Qty.:** 100 Kgs

**Import items:**

| S. No | ITC HS Code of Import item | Description of import items                                   | Quantity in Kg |
|-------|----------------------------|---------------------------------------------------------------|----------------|
| 1     | 40012100                   | NATURAL RUBBER-SMOKED SHEETS (RSS)                            | 2.161          |
| 2     | 40012200                   | NATURAL RUBBER-TECHNICALLY SPECIFIED<br>NATURAL RUBBER (TSNR) | 31.537         |
| 3     | 40022000                   | SYNTHETIC RUBBER:BUTADIENE RUBBER<br>(BR)                     | 4.670          |
| 4     | 40021990                   | SYNTHETIC RUBBER:STYRENE BUTADIENE                            | 1.799          |

|    |          |                                                                                                                             |        |
|----|----------|-----------------------------------------------------------------------------------------------------------------------------|--------|
|    |          | RUBBER SBR-1500/1502                                                                                                        |        |
| 5  | 40021910 | SYNTHETIC RUBBER:OIL EXTENDED<br>STYRENE BUTADIENE RUBBER SBR- 1712 /<br>1723 / 1783                                        | 7.541  |
| 6  | 28030010 | CARBON BLACK OR (It's Raw Material of Carbon<br>Black)                                                                      | 0.000  |
| 7  | 27079900 | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                                          | 47.040 |
| 8  | 59021010 | NYLON TYRE CORD FABRIC (DIPPED)                                                                                             | 6.084  |
| 9  | 59069990 | RUBBERISED TEXTILE FABRIC NYLON<br>CHAFER FABRIC (DIPPED)                                                                   | 0.097  |
| 10 | 72173020 | WIRE OF IRON OR NON-ALLOY STEEL OF A<br>THICKNESS ABOVE 18 SWG BUT UP TO 26<br>SWG (BRONZE COATED TYRE BEADWIRE)            | 2.700  |
| 11 | 38123100 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ /<br>TDQ / HS                                                                             | 0.497  |
| 12 | 29215190 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                                               | 0.892  |
| 13 | 38121000 | RUBBER CHEMICAL :ACCELERATOR                                                                                                | 0.478  |
| 14 | 29309099 | RUBBER CHEMICAL :RETARDERS                                                                                                  | 0.080  |
| 15 | 28170010 | ZINC OXIDE                                                                                                                  | 2.239  |
| 16 | 38231100 | STEARIC ACID                                                                                                                | 1.206  |
| 17 | 27129010 | MICROCRYSTALLINE PETROLEUM WAX                                                                                              | 0.771  |
| 18 | 38249900 | PRECIPITATED SILICA                                                                                                         | 0.565  |
| 19 | 27079900 | RAE (Residual Aromatic Extract) OIL OR SIMILAR<br>PRODUCTS IN WHICH THE WEIGHT OF THE<br>AROMATIC CONSTITUENTS EXCEEDS THAT | 3.507  |

|    |          |                                                                                             |       |
|----|----------|---------------------------------------------------------------------------------------------|-------|
|    |          | OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. |       |
| 20 | 39094030 | PHENOLIC TACKIFIER RESIN                                                                    | 0.197 |
| 21 | 38123930 | INSOLUBLE SULPHUR                                                                           | 0.199 |
| 22 | 34049090 | PROCESSING ADDITIVES                                                                        | 0.765 |
| 23 | 59029010 | ARAMID DIPPED TYRE CORD FABRIC                                                              | 0.037 |
| 24 | 34039900 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                  | 0.190 |
| 25 | 34039900 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                 | 0.117 |
| 26 | 40169990 | BLADDERS (Quantity in Nos.)                                                                 | 0.014 |
| 27 | 38249900 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)                                      | 0.213 |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                                                                                            |                                            |
|--------------------------------------------------------------------------------------------|--------------------------------------------|
| Case No.                                                                                   | 97 / NC/7/MEET/Sep/202324/6                |
| Case Status                                                                                | Case Approved                              |
| Party Name                                                                                 | BALKRISHNA INDUSTRIES LIMITED              |
| Meeting Number and Date                                                                    | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number                                                                             | HQRNORM APPLY 00005009AM24                 |
| RA File Number                                                                             | 03AX04002192 AM24                          |
| Licence No and Date                                                                        | 0311026272/11/08/2023                      |
| Norms Committee Decision:                                                                  |                                            |
| The committee considered the case as per agenda and decided to ratify the norms as under:- |                                            |

**Export item:** New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, C. Radials - Nylon and Polyester (Total Quantity to be exported 2,250,000.00 Kgs)

**ITC HS Code of Export item:** 40118000

**Qty.:** 100 Kgs

**Import items:**

| S. No | ITC HS Code of Import item | Description of import items                                                    | Quantity in Kg |
|-------|----------------------------|--------------------------------------------------------------------------------|----------------|
| 1     | 40012100                   | NATURAL RUBBER-SMOKED SHEETS (RSS)                                             | 5.680          |
| 2     | 40012200                   | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                     | 21.915         |
| 3     | 40022000                   | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                         | 9.280          |
| 4     | 40021990                   | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                        | 12.068         |
| 5     | 40021910                   | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783 | 1.578          |
| 6     | 28030010                   | CARBON BLACK OR (It's Raw Material of Carbon Black)                            | 0.000          |
| 7     | 27079900                   | 6A) CARBON BLACK FEED STOCK (CBFS)                                             | 53.343         |
| 8     | 59021010                   | NYLON TYRE CORD FABRIC (DIPPED)                                                | 3.053          |
| 9     | 59069990                   | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                         | 0.049          |
| 10    | 59022010                   | POLYESTER TYRE CORD FABRIC (DIPPED)                                            | 2.809          |

|    |          |                                                                                                                                                                                                                   |       |
|----|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| 11 | 72173020 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)                                                                                                        | 2.892 |
| 12 | 38123100 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                                                                                                                                      | 0.503 |
| 13 | 29215190 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                                                                                                                                     | 1.168 |
| 14 | 38121000 | RUBBER CHEMICAL :ACCELERATOR                                                                                                                                                                                      | 0.612 |
| 15 | 29309099 | RUBBER CHEMICAL :RETARDERS                                                                                                                                                                                        | 0.110 |
| 16 | 28170010 | ZINC OXIDE                                                                                                                                                                                                        | 1.770 |
| 17 | 38231100 | STEARIC ACID                                                                                                                                                                                                      | 0.887 |
| 18 | 27129010 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.849 |
| 19 | 27079900 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.111 |
| 20 | 39111090 | PETROLEUM TACKIFIER RESIN                                                                                                                                                                                         | 0.017 |
| 21 | 39094030 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.560 |
| 22 | 38123930 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.315 |
| 23 | 34049090 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.385 |
| 24 | 27150090 | HOMOGENIZING AGENT                                                                                                                                                                                                | 0.227 |
| 25 | 59029010 | ARAMID DIPPED TYRE CORD FABRIC                                                                                                                                                                                    | 0.023 |
| 26 | 34039900 | MOULD RELEASE PREPARATION (INSIDE                                                                                                                                                                                 | 0.190 |

|    |          |                                                        |       |
|----|----------|--------------------------------------------------------|-------|
|    |          | RELEASE)                                               |       |
| 27 | 34039900 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)            | 0.117 |
| 28 | 40169990 | BLADDERS                                               | 0.014 |
| 29 | 38249900 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE) | 0.213 |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 98 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Approved                              |
| Party Name              | BALKRISHNA INDUSTRIES LIMITED              |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00005039AM24                 |
| RA File Number          | 03AX04002193 AM24                          |
| Licence No and Date     | 0311026294/14/08/2023                      |

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

**Export item:** New Pneumatic Tyres of Rubber, Other, B. Radials - Nylon and Polyester. (Total Quantity to be exported 50,000.00 kgs)

**ITC HS Code of Export item:** 40119000

**Qty.:** 100 Kgs

**Import items:**

| S. No | ITC HS Code of Import item | Description of import items        | Quantity in Kg |
|-------|----------------------------|------------------------------------|----------------|
| 1     | 40012100                   | NATURAL RUBBER-SMOKED SHEETS (RSS) | 2.103          |

|    |          |                                                                                                            |        |
|----|----------|------------------------------------------------------------------------------------------------------------|--------|
| 2  | 40012200 | NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)                                                 | 30.451 |
| 3  | 40022000 | SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)                                                                     | 5.720  |
| 4  | 40021990 | SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502                                                    | 3.896  |
| 5  | 40021910 | SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783                             | 9.073  |
| 6  | 28030010 | CARBON BLACK OR (It's Raw Material of Carbon Black)                                                        | 0.000  |
| 7  | 27079900 | 6A) CARBON BLACK FEED STOCK (CBFS)                                                                         | 48.017 |
| 8  | 59021010 | NYLON TYRE CORD FABRIC (DIPPED)                                                                            | 5.087  |
| 9  | 59069990 | RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)                                                     | 0.126  |
| 10 | 72173020 | WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE) | 2.050  |
| 11 | 38123100 | RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS                                                               | 0.290  |
| 12 | 29215190 | RUBBER CHEMICAL :ANTIOXIDANTS                                                                              | 1.014  |
| 13 | 38121000 | RUBBER CHEMICAL :ACCELERATOR                                                                               | 0.490  |
| 14 | 29309099 | RUBBER CHEMICAL :RETARDERS                                                                                 | 0.096  |
| 15 | 28170010 | ZINC OXIDE                                                                                                 | 1.936  |
| 16 | 38231100 | STEARIC ACID                                                                                               | 0.990  |

|    |          |                                                                                                                                                                                                                   |       |
|----|----------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------|
| 17 | 27129010 | MICROCRYSTALLINE PETROLEUM WAX                                                                                                                                                                                    | 0.761 |
| 18 | 38249900 | PRECIPITATED SILICA                                                                                                                                                                                               | 2.185 |
| 19 | 27079900 | RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL. | 4.787 |
| 20 | 39094030 | PHENOLIC TACKIFIER RESIN                                                                                                                                                                                          | 0.072 |
| 21 | 38123930 | INSOLUBLE SULPHUR                                                                                                                                                                                                 | 0.276 |
| 22 | 34049090 | PROCESSING ADDITIVES                                                                                                                                                                                              | 0.692 |
| 23 | 34039900 | MOULD RELEASE PREPARATION (INSIDE RELEASE)                                                                                                                                                                        | 0.190 |
| 24 | 34039900 | MOULD RELEASE PREPARATION (OUTSIDE RELEASE)                                                                                                                                                                       | 0.117 |
| 25 | 40169990 | BLADDERS                                                                                                                                                                                                          | 0.014 |
| 26 | 38249900 | ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)                                                                                                                                                            | 0.213 |

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 99 / NC/7/MEET/Sep/202324/6                |
| Case Status             | Case Deferred                              |
| Party Name              | BLS POLYMERS LIMITED                       |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00005108AM24                 |
| RA File Number          | 05AX04001160 AM24                          |
| Licence No and Date     | 0511020451/18/08/2023                      |



**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023

1. Complete technical details as per annexure to appendix 4E, showing stepwise manufacturing process with chemistry and yield.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 100 / NC/7/MEET/Sep/202324/6               |
| Case Status             | Case Approved                              |
| Party Name              | VISHAKHA RENEWABLES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00005225AM24                 |
| RA File Number          | 08AX04000989 AM24                          |
| Licence No and Date     | 0811009197/24/08/2023                      |

**Norms Committee Decision:**

The committee considered the case as per agenda and decided to ratify the norms as under:-

| ITC HS Code of Export item | Export Item                                                                                                                                                                                                                                          | Quantity | ITC HS Code of import item | Import item                                                                                                              | Quantity   |
|----------------------------|------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------|----------------------------|--------------------------------------------------------------------------------------------------------------------------|------------|
| 39206290                   | POLYOLEFIN ELASTOMER (POE) THICKNESS > 0.60 MM(1. POLYOLEFIN ELASTOMER - 153.358 MT<br>2.CHIMASSORB/CHIMASSORB 81FL/RIASORB UV - 1.311 MT<br>3. TINUVIN/TINUVIN- 622/RIASORB UV622 - 1.311 MT<br>4. ENGAGE PV8669 POLYOLEFIN ELASTOMER - 104.860 MT) | 262.0 MT | 39019000                   | Poe(Polyolefin Elastomer)                                                                                                | 161.025 MT |
|                            |                                                                                                                                                                                                                                                      |          | 29145000                   | Chimassorb/ Chimassorb 81 FL/ Riasorb UV-531                                                                             | 1.376 MT   |
|                            |                                                                                                                                                                                                                                                      |          | 39079900                   | Tinuvin/Tinuvin- 622/Riasorb UV-622                                                                                      | 1.376 MT   |
|                            |                                                                                                                                                                                                                                                      |          | 39014090                   | ENGAGE PV8669 POLYOLEFIN ELASTOMER/Tafmer A2007/XUS38688.00 EXPERIMENTAL POLYOLEFIN ELASTOMER/POEPX9571/ENGAGE PV8660 PO | 110.103 MT |

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

|                         |                                            |
|-------------------------|--------------------------------------------|
| Case No.                | 101 / NC/7/MEET/Sep/202324/6               |
| Case Status             | Case Deferred                              |
| Party Name              | VISHAKHA RENEWABLES PRIVATE LIMITED        |
| Meeting Number and Date | NC/ 7/ MEET/ Sep/ 202324/ 6 and 26/09/2023 |
| HQ File Number          | HQRNORM APPLY 00005623AM24                 |
| RA File Number          | 08AX04001092 AM24                          |
| Licence No and Date     | 0811009340/13/09/2023                      |

**Norms Committee Decision:**

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Sep/2023-24/02 dated 26.09.2023

1. Weight of export product.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case